

Draft Minutes of the Meeting No. 10/15 scheduled on 17.9.2014 (actually held on 15.10.2014) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT

The following Members of the Committee were present in the meeting:-

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Shri O.P. Sharma, Jt. Industrial Adviser, Deptt. of C&PC(Chem. Div.) , Shastri Bhavan, New Delhi.
3. Ms. Dona Ghosh, Dy. Director General of Foreign Trade, Udyog Bhavan, New Delhi

The Committee first considered minutes of the NC Meeting No.9 /15 for confirmation and confirmed and adopted the same without any change.

Case No M-76 NC No.10/15 Dated 17.9.2014 (held on 15.10.2014)	M/ s Himadri Chemicals & Industries Ltd, F.No.01/83/50/970/AM12/DES-IV RLA F.No. 02/24/040/00226/AM12 Lic.No.0210174637 dated 28.02.2012
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The Committee considered the case as per agenda. Committee decided to defer consideration of the case for four weeks. The case is re-listed for 30-10-2014.

Case No M-77 NC No.10/15 Dated 17.9.2014 (held on 15.10.2014)	M/ s Himadri Chemicals & Industries Ltd, F.No.01/83/50/314/AM13/DES-IV RLA F.No. 02/24/040/0061/AM13 Lic.No.0210179269 dated 3.07.2012
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The Committee considered the case as per agenda. Committee decided to defer consideration of the case for four weeks. The case is re-listed for 30-10-2014.


डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

Case No M-78 NC No.10/15 Dated 17.9.2014 (held on 15.10.2014)	M/ s Himadri Chemicals & Industries Ltd, F.No.01/83/50/66/AM13/DES-IV RLA F.No. 02/24/040/03/AM13 Lic.No.0210176336 dated 10.04.2012
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The Committee considered the case as per agenda. Committee decided to defer consideration of the case for four weeks. The case is re-listed for 30-10-2014.

Case No M-80 NC No.10/15 Dated 17.9.2014 (held on 15.10.2014)	M/s Makwell Plasticizers (P) Ltd, 1) F.No. 01/83/50/50/AM13/DES-IV RLA 03/95/040/1093/AM12 Lic No.0310690439 dated 12.4.2012 2) F.No.01/83/50/199/AM12 RLA F.No.03/95/40/882/AM11 Lic.No.0310627593 Dated 21.4.2011 3) F.No.01/83/50/114/AM13 RLA F.No.03/95/40/1094/AM12 Lic.No. 0310689296 Dated 2.4.2012 4) F.No.01/83/50/217/AM12 RLA F.No.03/95/40/53/AM12 Lic.No. 0310628464 Dated 28.4.2011 5) F.No.01/83/50/200/AM12 RLA F.No.03/95/40/817/AM Lic. No.0310627594 dated 21.4.2011
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Committee considered the case as per Agenda. Committee decided to defer the case, to re-examine the matter by C&PC (Chemicals). Case deferred for four weeks and re-listed for 30.10.2014.


 डोना घोष / DONA GHOSH
 उप महाविदेशिक विदेश व्यापार
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 विदेश व्यापार महानिदेशक
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 Ministry of Commerce & Industry, New Delhi-110011

Case No M-81 NC No.10/15 Dated 17.9.2014 (held on 15.10.2014)	M/s Baroda Textile Effects Pvt. Limited, Baroda F.No. 01/83/50/764/AM12/DES-IV/Pt. RLA 34//24/040/202/AM12 Lic No. 3410032681 dated 22.12.2011
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Committee considered the case as per Agenda. Committee decided to defer the case, to re-examine the matter by C&PC (Chemicals). Case deferred for four weeks and re-listed for 30.10.2014.

Case No M-82 NC No.15/15 Dated 17.9.2014 (held on 15.10.2014)	M/ s Chemocid Impex Pvt. Limited F.No. 01/83/50/735/AM12/DES-IV RLA No. 03/94/40/656/AM12 License No. 0310662542 dated 31.10.2011
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Committee considered the case as per agenda and decided to defer the case for four weeks for re-examination of case by TA, C&PC (Chemicals). Re-listed for 30.10.2014

Case No M-83 NC No.15/15 Dated 17.9.2014 (held on 15.10.2014)	M/ s Servo Plastichem (P) Ltd, F.No.01/83/50/562/AM11/DES-IV RA F.No. 02/24/040/0125/AM11 Lic. No. 0210149640 dated 26/10/2010
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The Committee considered the case as per agenda. The Committee decided that the composition has to be indicated in the shipping bill as the firm has indicated the same in their application. The case is re-listed for 30.10.2014.

Case No M-84 NC No.15/15 Dated 17.9.2014 (held on 15.10.2014)	M/ s Hitachi KK Manufacturing Co. Kolkata F.No.01/83/50/171/AM09/DES-IV RLA F.No. 02/24/40/311/AM08 Lic.No.0210109810 dated 04.03.2008
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The Committee considered the case as per agenda. Committee decided to defer consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 30-10-2014.

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উপ মহানিदेशক विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महामन्त्रि कार्यालय
Directorate of Foreign Trade, Ministry of Commerce
संविधान संख्या ११००११
Ministry of Commerce, Government of India, New Delhi-110011

Case No M-85 NC No.15/15 Dated 17.9.2014 (held on 15.10.2014)	M/ s Hindustan Composites Ltd, Mumbai F.No.01/82/50/1742/AM05/DES-IV RA F.No. 03/24/040/01860/AM05/ Lic.No.0310313025 dated 21.01.2005
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The Committee considered the case as per agenda. Committee decided to defer consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 30-10-2014.

Case No M-86 NC No.10/15 Dated 17.9.14 (held on 15.10.2014)	M/ s Grauer and Weil (I) Ltd, Mumbai F.No.01/83/50/928/AM13/DES-IV RA F.No. 03/94/040/869/AM13 Lic. No. 0310721786 dated 23/1/2013
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/602011/-Ch.II dated 17.7.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
1. Nickel Additive 220	1 Liter	1. Allyl Chloride 2. Epichlorohydrin 3. Saccharin	0.150 Kg 0.140 Kg 0.230 Kg
2. Solar PPSOH 8000	1 Kg	1. Epichlorohydrin 2. Pyridine	0.501 Kg 0.405 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-87 NC No.10/15 Dated 17.9.14 (held on 15.10.2014)	M/ s Grauer and Weil (I) Ltd, Mumbai F.No.01/83/50/631/AM13/DES-IV RA F.No. 03/94/040/570/AM13 Lic. No. 0310712187 dated 9/10/2012
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/602011/-Ch.II dated 17.7.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
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[Signature]
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 Directorate General of Foreign Trade
 मंत्रालय एवं उद्योग नगर, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

1. Solar PPS OH 8000	1 Kg	1. Epichlorohydrin 2. Pyridine	0.501 Kg 0.405 Kg
2. Solar SAS 144	1 Kg	Allyl Chloride	0.532 Kg
3. Solar BBIS	1 Kg	1. Benzene Sulphonamide 2. Benzene Sulphonyl Chloride	0.587 Kg 0.660 Kg
4. Solar DEP 50	1 Kg	Propargyl Alcohol	1.520 Kg
5. Solar DEP 151	1 Kg	Propargyl Alcohol	1.870 Kg
6. Solar PME 900	1 Kg	Propargyl Alcohol	0.620 Kg
7. Zincbrite 350 Brightner	1 Kg.	1. Epichlorohydrin 2. Polyvinyl Alcohol (Polysizer 173)	0.310 Kg 0.025 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-88 NC No.10/15 Dated 17.9.14 (held on 15.10.2014)	M/ s Grauer and Weil (I) Ltd, Mumbai F.No.01/83/50/929/AM13/DES-IV RA F.No. 03/94/040/878/AM13 Lic. No. 0310721790 dated 23/1/2013
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/602011/-Ch.II dated 7.7.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
1. Solar PPSOH	1 Kg	1. Epichlorohydrin 2. Pyridine	0.501 Kg 0.405 Kg
2. Solar SAS 144	1 Kg	Allyl Chloride	0.532 Kg
3. Solar PME 900	1 Kg	Propargyl Alcohol	0.620 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


DONA GHOSH
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry, New Delhi-110011

Case No M-89 NC No.10/15 Dated 17.9.14 (held on 15.10.2014)	M/ s Grauer and Weil (I) Ltd, Mumbai F.No.01/83/50/800/AM13/DES-IV RA F.No. 03/94/040/755/AM13 Lic. No. 0310716489 dated 6/12/2012
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/602011/-Ch.II dated 7.7.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
1. Zinthobrite CLZ 937 BR	1 Kg	Boric Acid	0.119 Kg
2. Ginthox Q 558	1 Kg	Polyvinyl Alcohol (Polysizer 173)	0.230 Kg
3. Metstrip 165 S	1 Kg	Sodium Gluconate	0.300 Kg
4. Growclear LB 40	1 Kg	Techniclad LGW 280	0.980 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-90 NC No.10/15 Dated 17.9.14 (held on 15.10.2014)	M/ s Hindustan Composite Ltd, Mumbai F.No.01/83/50/833/AM11/DES-IV RA F.No. 03/94/040/553/AM07 Lic. No. 0310612495 dated 25/1/2011
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The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/192//14-TSW dated 5.9.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Compressed Asbestos fibre jointing Sheet or Rolls containing minimum 15.5% Acrylonitrile Butadiene Rubber, Asbestos Raw (Chrysotile Asbestos) - 65%	1 MT	1. Asbestos Raw (Chrysotile Asbestos) in Different Grades	0.705 MT
		2. Acrylonitrile Butadiene Rubber	0.163 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

[Signature]
 डी.एन. घोष / DINA GHOSH
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 Dy. Director General of Foreign Trade
 दिनांक 14/10/2014
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Case No M-91 NC No.10/15 Dated 17.9.14 (held on 15.10.2014)	M/ s Satyam Polyplast, Jaipur F.No.01/83/50/695/AM13/DES-IV RA F.No. 13/24/040/00034/AM13/ Lic. No. 1310041432 dated 29/10/2012
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/51/2010-PC-II dated 16.9.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Filler Master Batch (Containing 25 $\pm$ 1% Polymers such as Polypropylene, LDPE and LLDPE and 75 $\pm$ 1% Calcium Carbonate)	1 Kg	1. Polypropylene Resin / Granules 2. LDPE Granules 3. LLDPE Granules 4. Calcium Carbonate	0.170875 Kg 0.037125 Kg 0.049500 Kg 0.772500 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-92 NC No.10/15 Dated 17.9.2014 (held on 15.10.2014)	M/ s Sunshield Chemicals Ltd, Mumbai F.No.01/83/50/920/AM14/DES-IV RLA F.No. 03/95/40/818/AM14 Lic.No.0310765460 dated 10.01.2014
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The Committee considered the case as per agenda. Committee decided to defer consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 30-10-2014.

Case No M-93 NC No.10/15 Dated 17.9.2014 (held on 15.10.2014)	M/ s Satyam Polyplast, Jaipur F.No.01/83/50/858/AM12/DES-IV RLA F.No. 13/24/40/30/AM12 Lic.No.1310037743 dated 28.11.2011
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The Committee considered the case as per agenda. Committee decided to defer consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 30-10-2014.

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डोना घोष / DONA GHOSH
उप महासंचालक विशेष व्यापार
Dy. Director Special Trade
विशेष व्यापार उप महासंचालक
Director Special Trade
विशेष व्यापार महासंचालक
Secretary of Commerce & Industries

Case No M-94 NC No.10/15 Dated 17.9.2014 (held on 15.10.2014)	M/ s Raj Petro Specialties Ltd, Chennai F.No.01/83/50/877/AM13/DES-IV RLA F.No. 04/24/40/134/AM13 Lic.No.0410141866 dated 18.12.2012
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/18/2012-PC-II dated 30.7.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
RA Wax (Anti Ozone Wax)	1 Kg	1. Paraffin Wax 2. Microcrystalline Wax 3. Polywax	0.9255Kg. 0.0479 Kg 0.0319 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-95 NC No.10/15 Dated 17.9.2014 (held on 15.10.2014)	M/ s United Phosphorous Ltd, Mumbai F.No.01/83/162/242/AM13/DES-IV
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The Committee considered the case as per agenda. Committee decided to examine the case on file. The case is re-listed for 30-10-2014.

Case No M-96 NC No.10/15 Dated 17.9.2014 (held on 15.10.2014)	M/ s Indofil Industries Ltd, F.No.01/83/50/761/AM12/DES-IV RLA F.No. 03/94/40/465/AM12 Lic.No.0310650141 dated 24.8.2011
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. CIL.15022/17/2012-Ch.II dated 15.10.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Myclobutanil Technical	1 Kg	Myclobutanil Intermediate(2-Chloromethyl-2(4-Chlorophenyl) hexanenitrile)	1.256 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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विदेश व्यापार महानिदेशालय
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वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
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Case No M-97 NC No.10/15 Dated 17.9.2014 (held on 15.10.2014)	M/ s Indofil Industries Ltd, F.No.01/83/50/759/AM12/DES-IV RLA F.No. 03/94/40/464/AM12 Lic.No.0310650335 dated 25.8.2011
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 15022/17/2012 dated 19.8.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Metalaxyl Technical	1 Kg	Metalaxyl Intermediate (N-(1-Methoxycarbonylethyl)-2,6-dimethyl aniline)	0.870 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-98 NC No.15/15 Dated 17.9.2014 (held on 15.10.2014)	M/ s Sadhana Nitro Chem Ltd, F.No.01/83/50/424/AM11/DES-IV RLA F.No.03/95/40/433/AM11 Lic. No. 0310591483 dated 8.9.2010
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The Committee considered the case as per agenda. Committee decided to defer consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 30-10-2014.

Case No M-99 NC No.10/15 Dated 17.9.2014 (held on 15.10.2014)	M/s Kemtech India Photographic Co. Pvt. Ltd, F.No.01/83/50/581/AM13/DES-IV RLA F.No.03/94/40/449/AM13 Lic.No.0310707473 dated 03.9.2012
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The Committee considered the case as per agenda. Based on the written clarification/recommendation of TA, DIPP vide their U.O.No.7/68/13-TSW dated 8.9.2014, Committee decided to correct the description of export item to read as under:-

<u>From</u>	<u>To</u>
Import Item	Import Item
Photographic Colour paper in Jumbo rolls / Master Rolls (assorted size) of relevant GSM	Photographic Colour paper in Jumbo rolls / Master Rolls (assorted size)

The quantities and other descriptions mentioned in the M.No. 47/83 dated 20.02.2013 will remain the same.

Dona Ghosh
 डोना घोष / DONA GHOSH
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
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 Ministry of Commerce & Industry, New Delhi-110011

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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-100 NC No.10/15 Dated 17.9.2014 (held on 15.10.2014)	M/ s Gujarat Borosil ltd, Mumbai F.No.01/83/50/688/AM12/DES-IV RLA F.No. 03/94/40/520/AM12 Lic.No.0310658104 dated 05.10.2011
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The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/163/2014-TSW dated 2.7.2014, the Committee decided to approve the case as under :-

Export Item: Solar Glass Annealed

Quantity : 1 MT

S.No.	Item Description	Quantity recommended
1.	Soda Ash	0.2012 MT
2.	Sodium Nitrate	0.00784 MT
3.	Sodium Antimonite	0.00521 MT
4.	Pine Wood/Plywood	As per packing policy

Export Item: Solar Glass Tempered

Quantity : 1 MT

S.No.	Item Description	Quantity recommended
1.	Soda Ash	0.2133 MT
2.	Sodium Nitrate	0.0083104 MT
3.	Sodium Antimonite	0.0055226 MT
4.	Pine Wood/Plywood	As per packing policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-101 NC No.10/15	M/s Dyno-Enpro Oil Field Chemicals (P) Ltd, Baroda
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[Signature]
Dy. Director General of Foreign Trade
विदेश व्यापार महाविभाग
Directorate General of Foreign Trade
वणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
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Dated 17.9.2014 (held on 15.10.2014)	F.No.01/82/50/10/AM05/DES-IV RLA F.No. 34/24/40/44/AM04 Lic.No.3410010160 dated 02.04.2004
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The Committee considered the case as per agenda. On the basis of clarification furnished by the firm for the specific import item Fatty Alcohol in place of Behenyl Alcohol, Committee decided to call for revised comments from D/o C&PC(Chem. Div). The case is re-listed for 30-10-2014.

Case No M-102 NC No.10/15 Dated 17.9.2014 (held on 15.10.2014)	M/ s Pragati Glass (P) Ltd, F.No.01/83/50/822/AM13/DES-IV RLA F.No. 03/95/40/741/AM13 Lic.No.0310717960 dated 21.12.2012
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The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/1/2014-TSW/55 dated 2/3.4.2014 the Committee decided to approve the case as under :-

Export Item: Forsted Glass Bottles

1. 30 ML Capacity
2. 40 ML to 60 ML Capacity
3. 70 ML to 100 ML Capacity

Quantity : 1 Number

S.No.	Item Description	Quantity recommended
1.	Glass Etching Powder (II) (Glass Frosting Powder ST-104) for 30 ML Capacity	5.00 gms
2.	Glass Etching Powder (II) (Glass Frosting Powder ST-104) 40 ML to 60 ML Capacity	6.74 gms
3.	Glass Etching Powder (II) (Glass Frosting Powder ST-104) 70 ML to 100 ML Capacity	9.11 gms

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-103	M/s Malsons Polymer (P) Ltd,
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 Ministry of Commerce & Industry, New Delhi-110011

NC No.10/15 Dated 17.9.2014 (held on 15.10.2014)	F.No.01/83/50/491/AM10/DES-IV RLA F.No. 02/24/40/121/AM10 Lic.No.0210131547 dated 15.9.2009
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/21/2007 dated 29.5.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Calcium Carbonate FMB (Filled Master Batch containing 78 $\pm$ 1% Calcium Carbonate/Lime Stone Powder, 21 $\pm$ 1% LLDPE & 1% Additives)	1 Kg	1. Calcium Carbonate / Lime Stone Powder 2. LLDPE Granules 3. Additives (Plastaid - T / Finalux / Finawax / Irganox	0.7956 Kg 0.2142 Kg 0.0102 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Adona Ghosh
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 उप. महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
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 Ministry of Commerce & Industry, New Delhi-110011

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 10/83-ALC1/2014 MEETING DATE : 17.09.2014

Case No.:22/51/83-ALC1/2011	Party Name:EVERPLUS PLASTICS PVT. LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00919/AM12/	RLA File :08/24/040/00205/AM12/	Lic.No/Date:0810107664 11.01.2012	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(PC Div). Deptt. of C&PC(PC Div) was asked to expedite their comments vide reminder dated 14.7.2014. Re-listed for 30.10.2014.			

Case No.:53/47/83-ALC1/2011	Party Name:GUJARAT NRE COKE LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00842/AM12/	RLA File :02/24/040/00175/AM12/	Lic.No/Date:0210172551 17.01.2012	Defer Date:30.10.2014
Decision : The Case defer for four weeks. Reminder to M/o Coal (Shri D.N. Prasad, Jt. Secretary) issued on 11.3.2014. DO reminder to Jt.Secretary (M/o Coal) issued on 18.6.2014. The case is re-listed for 30.10.2014.			

Case No.:15/1/83-ALC1/2012	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00973/AM12/	RLA File :05/23/040/00459/AM12/	Lic.No/Date:0510318043 16.02.2012	Defer Date:30.10.2014
Decision : The Comments considered the case as per agenda and observed that technical Comments were called for from M/o Mines but the same have not been received so far. DO letter dated 03.06.2014 from JDG to Jt. Secretary, M/O Mines to expedite the comments. The case is re-listed for 30.10.2014.			

Case No.:3/10/83-ALC1/2014	Party Name:MERINO PANEL PRODUCTS LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00233/AM15/	RLA File :02/21/040/00012/AM13/	Lic.No/Date:0210176701 19.04.2012	Defer Date:30.10.2014


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 Ministry of Commerce & Industry, New Delhi (India)

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.

Case No.:20/8/83-ALC1/2012	Party Name:PUNE METAGRAPH	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
HQ File 5 :01/83/050/00157/AM13/	RLA File :31/83/040/00257/AM12/	Lic.No/Date:3110054198 11.05.2012	Defer Date:30.10.2014

Decision : The Committee considered the case as per agenda. The Committee noted hard copy from RLA, Pune has been received and defer the case for four weeks. Re-listed for 30.10.2014.

Case No.:1/13/83-ALC1/2013	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
HQ File 6 :01/83/050/00163/AM14/	RLA File :03/95/040/00054/AM13/	Lic.No/Date:0310694693 15.05.2012	Defer Date:30.10.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). Reminders were issued to RA, Mumbai on 17.4.2014 and 14.7.2014. The case is re-listed for 30.10.2014.

Case No.:52/2/83-ALC1/2014	Party Name:HANJIN CHEMICAL INDIA PVT.LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00977/AM14/	RLA File :05/23/040/00103/AM13/	Lic.No/Date:0510328043 21.06.2012	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/194/2014-TSW dated 26.9.2014, the Committee decided to approve the case as under :-

7 Export Item No.1 : Paint, VM 1600-3 Uvilon Clear (consisting of Solid Resin 48.65% $\pm$ 2%)

Quantity : 1 Kg

Import Items:

S.No.	Item sought to be imported Duty Free	Quantity Recommended (in Kg)
1.	Resin, HUR – 1603 (Processed resin solution (Binder) Based on Acrylic Polyol	0.640

Dfue

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	for UV Top Coat	
2.	Resin, HUR – 1604 (Processed resin solution (Binder) Based on Acrylic Polyol for UV Top Coat	0.335
3.	Resin, PS- 0818 Resin Acrylic Polyol for UV Top Coat	0.025 Kg

Export Item No.2 : Paint, VM Uvilon Matt 1600-3 (consisting of Solid Resin 34.15% $\pm$ 2% and Pigment 3.4% $\pm$ 2%)

Quantity : 1 Kg

Import Items:

S.No.	Item description	Quantity Recommended (in Kg)
4.	Resin, HUR – 1603 (Processed resin solution (Binder) Based on Acrylic Polyol for UV Top Coat	0.647
5.	Additives, HM-20W (Additives, for UV Top Matt Coat)	0.335
6.	Solvent, N.B.A. (Solvent, N-Butyle Acetate)	0.018

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.: 40/47/83-ALC1/2012	Party Name: HYDERABAD CHEMICALS LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
8 HQ File :01/83/050/00874/AM13/	RLA File :09/24/040/00387/AM13/	Lic.No/Date:0910054301 09.11.2012	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014.. The case is re-listed for 30.10.2014.			

Case No.: 36/5/83-ALC1/2013	Party Name: SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
9 HQ File :01/83/050/00044/AM14/	RLA File :31/83/040/00128/AM13/	Lic.No/Date:3110056284 20.11.2012	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of			


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C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.

Case No.:13/43/83-ALC1/2012	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status: Case withdrawn
HQ File :01/83/050/00785/AM13/	RLA File :04/24/040/00199/AM13/	Lic.No/Date:0410141934 20.12.2012	Defer Date:
Decision : The Committee considered the case as per agenda and noted that the case has already been approved in the M.No.9/15 dated 30/7/2014 (actually held on 18.9.2014). Hence the case is withdrawn.			

Case No.:14/43/83-ALC1/2012	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00786/AM13/	RLA File :04/24/040/00193/AM13/	Lic.No/Date:0410141933 20.12.2012	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/48/2014-Ch.II dated 6.9.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
OLOA 17505-Lubricating Oil Additive (Molybdenum containing Antioxidant)	1 Kg	Molybdenum Trioxide	0.0068 Kg
		HRPB 1000 MW(Polysobutylene)	0.431 Kg
		Heavy Polyamine -DETA	0.066 Kg
		Maleic Anhydride	0.038 Kg
		Base Oil 150 N Diluents	0.416 Kg
		Sulfonic Acid(IALO 1168D/AS584D)	0.0004 Kg
		Diatamaceous Earth (Filter Aid Filtration Media)	0.003 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

12	Case No.:59/47/83-ALC1/2012	Party Name:KANDLA ENERGY AND	Meet No/Date:10/83-ALC1/2014	Status:Case Deferred
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	CHEMICALS LIMITED	17.09.2014	
HQ File :01/83/050/00893/AM13/	RLA File :05/23/040/00387/AM13/	Lic.No/Date:0510341407 20.12.2012	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 30.10.2014.			
Case No.:50/47/83-ALC1/2012	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00884/AM13/	RLA File :03/94/040/00803/AM13/	Lic.No/Date:0310717970 21.12.2012	Defer Date:30.10.2014
13	Decision : Comments awaited form C&PC, PC Division. Deptt. of C&PC(PC Division) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30/10/2014.		

Case No.:8/51/83-ALC1/2012	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00914/AM13/	RLA File :09/24/040/00442/AM13/	Lic.No/Date:0910054597 21.12.2012	Defer Date:30.10.2014
14	Decision : Comments awaited form C&PC)Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30/10/2014.		

Case No.:2/47/83-ALC1/2012	Party Name:SRIRAM COMPOUNDS PVT. LTD .	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00836/AM13/	RLA File :05/24/040/00303/AM13/	Lic.No/Date:0510341619 26.12.2012	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/198/2013-TSW dated 26.9.2014, the Committee decided to approve the case as under :-			
15	Export Item: Surface Coating – Paints and varnishes including enamles and lacquers on synthetic polymers of chemically modified natural polymers, dispersed or dissolved in non aqueous medium solutions. Quantity : 3,00,000 Kgs Import Items:		
S.No.	Item description	Quantity Recommended (in Kg)	
1.	Epoxy Resin	1,26,600	
2.	Phenolic Resin	63,000	


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3.	Pigment	12,000
4.	Solvent	45,000
5.	Trimethylol Propane	36,900
6.	Waxes	31,500

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

16	Case No.:25/47/83-ALC1/2012	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00859/AM13/	RLA File :05/23/040/00409/AM13/	Lic.No/Date:0510342817 09.01.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 30.10.2014.				

17	Case No.:4/51/83-ALC1/2012	Party Name:TCPL PACKAGING LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00910/AM13/	RLA File :03/95/040/00797/AM13/	Lic.No/Date:0310719967 09.01.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 22.1.2014 for Central Excise Data. Reminder to firm on 14.7.2014. The case is re-listed for 30.10.2014				

18	Case No.:3/52/83-ALC1/2012	Party Name:PROEC ENERGY LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00922/AM13/	RLA File :05/24/040/00383/AM13/	Lic.No/Date:0510342979 10.01.2013	Defer Date:30.10.2014
Decision : D/L dated 28.2.2014 issued by Deptt. of C&PC(PC.Div). Reminder to firm was issued on 14.7.2014. The case is re-listed for 30.10.2014.				

19	Case No.:25/52/83-ALC1/2012	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
	HQ File :01/83/050/00944/AM13/	RLA File :03/95/040/00846/AM13/	Lic.No/Date:0310722522 31.01.2013	Defer Date:


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Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/64/2013-Ch.II dated 22.7.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Sterol 1312 (Iso Tri Decyl Alcohol 9 mole ethoxylate)	1 Kg	Iso Tri Decanol (ITDA)	0.342 Kg
		Ethylene Oxide	0.677 Kg
STEROL 1307 (Tri Decyl Alcohol 5 Ethoxylate)	1 Kg	Iso Tri Decanol (ITDA)	0.485 Kg
		Ethylene Oxide	0.534 Kg
STEROL 133070 (Iso Tri Decanol ethoxylate)	1 Kg	Iso Tri Decanol (ITDA)	0.109 Kg
		Ethylene Oxide	0.604 Kg
STEROL 1310 (Iso Tri Decanol ethoxylates)	1 Kg	Iso Tri Decanol (ITDA)	0.342Kg
		Ethylene Oxide	0.677Kg
STEROL 1318 (Tri Decyl Alcohol 15 mole Ethoxylate)	1 Kg	Iso Tri Decanol (ITDA)	0.237Kg
		Ethylene Oxide	0.782Kg
STERO CARE TN 20 (Sorbitan Mono Laurate 24 Mole ethoxylate)	1 Kg	Lauric Acid	0.145 Kg
		Sorbitol 70%	0.189Kg
		Ethylene Oxide	0.732Kg
STERO CARE PEG 7 GLC	1 Kg	Lauric Acid	0.424 Kg
		Ethylene Oxide	0.452Kg
STERO CARE SML(Sorbitan Mono Laurate)	1 Kg	Lauric Acid	0.578 Kg
		Sorbitol 70%	0.750Kg
STEROL 120G(BG) Sterol 1207 (Fatty Alcohol Poly Glycol Ether)	1 kg	Lauryl Alcohol	0.504Kg
		Ethylene Oxide	0.515Kg
STEROL 1202(CIA) (Lauryl Alcohol 1.5 mole ethoxylated)	1 Kg	Lauryl Alcohol	0.746Kg
		Ethylene Oxide	0.254Kg
STANOX DLTPD (Di Stearyl Thio Di Propionate)	1 Kg	Lauryl Alcohol	0.800 Kg
		Sodium Sulphide	0.150Kg
		Acrylo nitrite	0.257Kg
STERO SLES (Sodium Lauryl Ether Sulphate)	1 Kg	Lauryl Alcohol	0.180Kg
		Ethylene Oxide	0.081Kg
STEROL 1206 (Lauryl Alcohol 4 mole		Lauryl Alcohol	0.568Kg
		Ethylene Oxide	0.451Kg


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Ethoxylated)			
STEROL 1203 (Lauryl Alcohol 3 mole Ethoxylate)		Lauryl Alcohol	0.607Kg
		Ethylene Oxide	0.413Kg
Stercopol 120504 (Lauryl Alcohol Ethoxylate Propoxylatae)		Lauryl Alcohol	0.306Kg
		Ethylene Oxide	0.347Kg
		Propylene Oxide	0.366Kg
Stercopol 120405 (Lauryl Alcohol Ethoxylate Propoxylatae) Lauryl Alcohol 4 mole EO 5 mole PO		Lauryl Alcohol	0.299Kg
		Ethylene Oxide	0.272Kg
		Propylene Oxide	0.448Kg
Stero MDEA(N-Methyl Di-Ethanol Amine/MMEA 1 mole Ethoxylate)		Monomethyl Ethanolamine	0.643Kg
		Ethylene Oxide	0.377Kg
STERO MDEA(PIP)		Monomethyl Ethanolamine	0.336Kg
		Ethylene Oxide	0.197Kg
		Piperazine 68%	0.520Kg
STERO MPEA(B)		Monomethyl Ethanolamine	0.194Kg
		Ethylene Oxide	0.550Kg
STERO MDEA(PIP)-EX		Monomethyl Ethanolamine	0.202Kg
		Ethylene Oxide	0.256Kg
		Piperazine Chips Pure	0.300Kg
STERO OPS 25 (Octyl Phenol Poly Glycol Ether Sulphate 50%)		Octyl Phenol	0.048Kg
		Ethylene Oxide	0.383Kg
STERO X 405 (Octyl Phenol Poly Glycol Ether 70%/Octyl Phenol 30 mole ethoxylate 70%)		Octyl Phenol	0.096Kg
		Ethylene Oxide	0.617Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


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20	Case No.: 5/5/83- ALC1/2013	Party Name: SYNGENTA INDIA LIMITED	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00013/AM14/	RLA File :31/83/040/00163/AM13/	Lic.No/Date:3110057093 12.02.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem. Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.				

21	Case No.: 47/52/83- ALC1/2012	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00966/AM13/	RLA File :08/24/040/00379/AM13/	Lic.No/Date:0810118389 14.02.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and Committee noted that Central Excise Data duly certified by Central Excise from the firm has been received and sent to Deptt. of C&PC(Chem Div.) on 3.6.2014 and reminded on 11.7.2014 to expedite their comments. The case is re-listed for 30.10.2013.				

22	Case No.: 80/5/83- ALC1/2013	Party Name: KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00088/AM14/	RLA File :05/23/040/00477/AM13/	Lic.No/Date:0510346443 19.02.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 30.10.2014.				

23	Case No.: 33/5/83- ALC1/2013	Party Name: PANAMA PETROCHEM LTD.	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00041/AM14/	RLA File :03/95/040/00901/AM13/	Lic.No/Date:0310727299 07.03.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(PC Div). Deptt. of C&PC(PC Div) was asked to expedite their comments vide reminder 14.7.2014. The case is re-listed for 30.10.2014				


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24	Case No.:35/7/83-ALC1/2013	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00136/AM14/	RLA File :03/94/040/00928/AM13/	Lic.No/Date:0310728672 19.03.2013	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(PC Div). Deptt. of C&PC(PC Div) was asked to expedite their comments vide reminder 14.7.2014. The case is re-listed for 30.10.2014				

25	Case No.:33/7/83-ALC1/2013	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00134/AM14/	RLA File :03/94/040/01107/AM13/	Lic.No/Date:0310729102 21.03.2013	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. Re-listed for 30.10.2014.				

26	Case No.:27/7/83-ALC1/2013	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
	HQ File :01/83/050/00128/AM14/	RLA File :03/95/040/00958/AM13/	Lic.No/Date:0310729642 26.03.2013	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their Communication .No. Nil dated Nil, Committee decided to approve the case as per SION A-3335.				
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE				

27	Case No.:88/26/83-ALC1/2013	Party Name:ITC LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00411/AM14/	RLA File :09/24/040/00540/AM13/	Lic.No/Date:0910055575 27.03.2013	Defer Date:30.10.2014
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). E-mail issued on 21.11.2013 following by reminder dated 21.1.2014. Another reminder to be issued. The case is re-listed for 30.10.2014.				


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28	Case No.:13/7/83-ALC1/2013	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00114/AM14/	RLA File :03/94/040/00935/AM13/	Lic.No/Date:0310730096 02.04.2013	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

29	Case No.:14/7/83-ALC1/2013	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00115/AM14/	RLA File :03/94/040/00919/AM13/	Lic.No/Date:0310730086 02.04.2013	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

30	Case No.:15/7/83-ALC1/2013	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00116/AM14/	RLA File :03/94/040/00934/AM13/	Lic.No/Date:0310730093 02.04.2013	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

31	Case No.:47/7/83-ALC1/2013	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00148/AM14/	RLA File :34/24/040/00316/AM13/	Lic.No/Date:3410036586 05.04.2013	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.				

32	Case No.:51/2/83-ALC1/2014	Party Name:HANJIN CHEMICAL INDIA PVT.LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00976/AM14/	RLA File :05/23/040/00007/AM14/	Lic.No/Date:0510351079 09.04.2013	Defer Date:30.10.2014
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP(2009-14). E-mail was sent to CLA , New Delhi for hard copy on 4.7.2014. The case is re-listed for 30.10.2014.				


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33	Case No.:3/5/83-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00011/AM14/	RLA File :17/24/040/00008/AM14/	Lic.No/Date:1710005297 22.04.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). E-mail to be issued. The case is re-listed for 30.10.2014.				

34	Case No.:77/17/83-ALC1/2013	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00250/AM14/	RLA File :03/95/040/01041/AM13/	Lic.No/Date:0310732195 22.04.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail was sent to firm on 13.1.2014. Reminder was issued on 17.4.2014 and final reminder was issued on 14.7.2014. The case is re-listed for 30.10.2014.				

35	Case No.:24/21/83-ALC1/2013	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00310/AM14/	RLA File :09/24/040/00014/AM14/	Lic.No/Date:0910055852 23.04.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail was sent to firm on 6.9.2013. Reminder was issued on 22.1.2014 and final reminder was issued on 11.7.2014. The case is re-listed for 30.10.2014.				

36	Case No.:17/17/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00190/AM14/	RLA File :08/24/040/00015/AM14/	Lic.No/Date:0810120489 25.04.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued on 11.7.2014. The case is re-listed for 30.10.2014.				


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 Ministry of Commerce & Industry, New Delhi-110001

37	Case No.:78/17/83- ALC1/2013	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00251/AM14/	RLA File :03/95/040/01040/AM13/	Lic.No/Date:0310732635 26.04.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail was sent to firm on 13.1.2014. Reminder was issued on 17.4.2014 and final reminder was issued on 14.7.2014. The case is re-listed for 30.10.2014.				

38	Case No.:53/17/83- ALC1/2013	Party Name:PROEC ENERGY LIMITED	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00226/AM14/	RLA File :05/24/040/00016/AM14/	Lic.No/Date:0510352597 29.04.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. The firm has requested to allow some time to give reply to the D/L reminder dated 11.7.2014. The Committee decided to defer consideration of the case for four weeks. The case is re-listed for 30.10.2014.				

39	Case No.:51/17/83- ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00224/AM14/	RLA File :08/24/040/00018/AM14/	Lic.No/Date:0810120614 30.04.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder 11.7.2014. The case is re-listed for 30.10.2014.				

40	Case No.:127/26/83- ALC1/2013	Party Name:BEE CHEMS	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00450/AM14/	RLA File :06/24/040/00002/AM14/	Lic.No/Date:0610031752 30.04.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(PC Div). Deptt. of C&PC(PC Div) was asked to expedite their comments vide reminder 11.7.2014. The case is re-listed for 30.10.2014.				


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 Ministry of Commerce & Industry, New Delhi-110001

41	Case No.:1/9/83-ALC1/2013	Party Name:JK MASTER BATCH PVT.LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00157/AM14/	RLA File :05/23/040/00030/AM14/	Lic.No/Date:0510353100 03.05.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder was issued for hard copy on 17.4.2014 and 11.7.2014. The case is re-listed for 30.10.2014				

42	Case No.:46/17/83-ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00219/AM14/	RLA File :08/24/040/00041/AM14/	Lic.No/Date:0810120821 07.05.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem. Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 30.10.2014.				

43	Case No.:28/17/83-ALC1/2013	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00201/AM14/	RLA File :34/24/040/00012/AM14/	Lic.No/Date:3410036839 10.05.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(PC. Div). Deptt. of C&PC(PC. Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.				

44	Case No.:47/17/83-ALC1/2013	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00220/AM14/	RLA File :08/24/040/00048/AM14/	Lic.No/Date:0810121118 15.05.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed for 30.10.2014.				

45	Case No.:92/17/83-ALC1/2013	Party Name:CROPNOSYS (INDIA) PRIVATE	Meet No/Date:10/83-ALC1/2014	Status:Case Deferred
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	LIMITED	17.09.2014	
HQ File :01/83/050/00265/AM14/	RLA File :03/94/040/00097/AM14/	Lic.No/Date:0310734662 16.05.2013	Defer Date:30.10.2014

Decision :Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem. Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 30.10.2014.

46	Case No.:45/17/83- ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00218/AM14/	RLA File :08/24/040/00062/AM14/	Lic.No/Date:0810121195 17.05.2013	Defer Date:30.10.2014

Decision :Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem. Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 30.10.2014.

47	Case No.:23/17/83- ALC1/2013	Party Name:MAHAK DYE CHEM INDUSTRIES	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00196/AM14/	RLA File :08/24/040/00065/AM14/	Lic.No/Date:0810121258 20.05.2013	Defer Date:30.10.2014

Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued to firm for furnishing the Central Excise Data on 11.7.2014. The case is re-listed for 30.10.2014.

48	Case No.:48/17/83- ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00221/AM14/	RLA File :05/23/040/00046/AM14/	Lic.No/Date:0510354795 22.05.2013	Defer Date:30.10.2014

Decision :The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 30.10.2014.

49	Case No.:21/17/83- ALC1/2013	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:10/83- ALC1/2014	Status:Case Approved
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		17.09.2014	
HQ File :01/83/050/00194/AM14/	RLA File :10/24/040/00007/AM14/	Lic.No/Date:1010053533 23.05.2013	Defer Date:
Decision : The Committee considered the case as per agenda and decided that the case may be considered by RLA, Cochin, in terms of Policy Circular No.05 (RE-2013)/2009-2014 dated 14.8.2013, and, consequently, withdraw the case from online agenda.			

Case No.: 27/17/83- ALC1/2013	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status: Case Deferred
HQ File :01/83/050/00200/AM14/	RLA File :08/24/040/00074/AM14/	Lic.No/Date:0810121378 24.05.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder 11.7.2014. The case is re-listed for 30.10.2014.			

Case No.: 7/26/83- ALC1/2013	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status: Case Approved												
HQ File :01/83/050/00330/AM14/	RLA File :03/95/040/00157/AM14/	Lic.No/Date:0310735526 24.05.2013	Defer Date:												
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/50/2014-Ch.II dated 18.9.2014, the Committee decided to approve the case as under :-															
<table border="1"> <thead> <tr> <th>Export Item</th><th>Qty.</th><th>Import Item</th><th>Qty.</th></tr> </thead> <tbody> <tr> <td>Vat Blue 4 MD Microdisperse Dyes</td><td>1 Kg</td><td>Vat Blue 4 Crude Vat Dyestuff</td><td>0.173 Kg</td></tr> <tr> <td></td><td></td><td>Borresperse 3 A Dispersing Agent</td><td>0.635 Kg</td></tr> </tbody> </table>				Export Item	Qty.	Import Item	Qty.	Vat Blue 4 MD Microdisperse Dyes	1 Kg	Vat Blue 4 Crude Vat Dyestuff	0.173 Kg			Borresperse 3 A Dispersing Agent	0.635 Kg
Export Item	Qty.	Import Item	Qty.												
Vat Blue 4 MD Microdisperse Dyes	1 Kg	Vat Blue 4 Crude Vat Dyestuff	0.173 Kg												
		Borresperse 3 A Dispersing Agent	0.635 Kg												
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.															

Case No.: 5/26/83- ALC1/2013	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status: Case Deferred
HQ File :01/83/050/00328/AM14/	RLA File :03/95/040/01050/AM13/	Lic.No/Date:0310735655 27.05.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise. Reminder had			


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 Ministry of Commerce & Industry, New Delhi-110011

been issued on 17.4.2014. The case is re-listed for 30.10.2014.

53	Case No.:26/17/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00199/AM14/	RLA File :05/23/040/00064/AM14/	Lic.No/Date:0510355507 29.05.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 30.10.2014.				

54	Case No.:24/26/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00347/AM14/	RLA File :03/94/040/00167/AM14/	Lic.No/Date:0310736146 30.05.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 30.10.2014.				

55	Case No.:25/26/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00348/AM14/	RLA File :03/94/040/00169/AM14/	Lic.No/Date:0310736144 30.05.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 30.10.2014.				

56	Case No.:99/17/83-ALC1/2013	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00272/AM14/	RLA File :03/94/040/00163/AM14/	Lic.No/Date:0310736375 03.06.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, Mumbai has been received and sent to Deptt. of C&PC(Chem.Div) on 7.10.2014. The case is re-listed for 30.10.2014.				

Dhruv
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57	Case No.:20/26/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00343/AM14/	RLA File :03/94/040/00170/AM14/	Lic.No/Date:0310736370 03.06.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 30.10.2014.				

58	Case No.:65/26/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00388/AM14/	RLA File :31/83/040/00033/AM14/	Lic.No/Date:3110058596 03.06.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder 11.7.2014. The case is re-listed on 30.10.2014.				

59	Case No.:63/26/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00386/AM14/	RLA File :31/83/040/00018/AM14/	Lic.No/Date:3110058683 10.06.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder 11.7.2014. The case is re-listed on 30.10.2014.				

60	Case No.:25/30/83-ALC1/2013	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00487/AM14/	RLA File :03/94/040/00216/AM14/	Lic.No/Date:0310737259 11.06.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

61	Case No.:98/17/83-ALC1/2013	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00271/AM14/	RLA File :03/94/040/00180/AM14/	Lic.No/Date:0310738031 18.06.2013	Defer Date:30.10.2014


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 Ministry of Commerce & Industry, New Delhi-110011

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, Mumbai has been received and sent to Deptt. of C&PC(Chem.Div) on 7.10.2014. The case is re-listed for 30.10.2014.

62	Case No.: 26/30/83-ALC1/2013	Party Name: JAWAHAR SAW MILLS PRIVATE LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00488/AM14/	RLA File :03/94/040/00241/AM14/	Lic.No/Date:0310738027 18.06.2013	Defer Date:30.10.2014

Decision : DL dated 31.12.2013 followed by reminder dated 24.3.2014 were issued by DIPP. Firm was again reminded by DGFT for furnishing the reply of DL issued by DIPP on 11.7.2014. The case is re-listed for 30.10.2014.

63	Case No.: 70/17/83-ALC1/2013	Party Name: KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00243/AM14/	RLA File :05/23/040/00097/AM14/	Lic.No/Date:0510357867 21.06.2013	Defer Date:30.10.2014

Decision : The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 30.10.2014.

64	Case No.: 12/21/83-ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00298/AM14/	RLA File :08/24/040/00107/AM14/	Lic.No/Date:0810122299 27.06.2013	Defer Date:30.10.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div.). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 30.10.2014.

65	Case No.: 74/26/83-ALC1/2013	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00397/AM14/	RLA File :08/24/040/00125/AM14/	Lic.No/Date:0810122412 01.07.2013	Defer Date:30.10.2014

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued to the firm on 22.1.2014. Reminders were issued on 17.4.2014 and 11.7.2014. The case is re-listed for 30.10.2014

66	Case No.: 13/21/83-	Party Name: ATLANTIC	Meet No/Date: 10/83-	Status: Case
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 Ministry of Commerce & Industry, New Delhi-110011

ALC1/2013	CARE CHEMICALS	ALC1/2014 17.09.2014	Deferred
HQ File :01/83/050/00299/AM14/	RLA File :10/24/040/00021/AM14/	Lic.No/Date:1010053953 02.07.2013	Defer Date:30.10.2014
Decision : DL dated 17.10.2010 issued by DBT. The case is re-listed for 30.10.2014.			

Case No.:17/21/83- ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
67 HQ File :01/83/050/00303/AM14/	RLA File :05/23/040/00125/AM14/	Lic.No/Date:0510358712 04.07.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 30.10.2014.			

Case No.:71/26/83- ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
68 HQ File :01/83/050/00394/AM14/	RLA File :08/24/040/00098/AM14/	Lic.No/Date:0810122586 05.07.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 22.1.2014. Reminders were issued on 17.4.2014 and 11.7.2014. The case is re-listed for 30.10.2014.			

Case No.:38/30/83- ALC1/2013	Party Name:INDO COLCIEM LIMITED	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
69 HQ File :01/83/050/00500/AM14/	RLA File :08/24/040/00136/AM14/	Lic.No/Date:0810122603 08.07.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem. Div.). Reminder to TA, Chem Div. issued on 11.7.2014. Re-listed for 30.10.2014.			

Case No.:39/30/83- ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
70 HQ File :01/83/050/00501/AM14/	RLA File :08/24/040/00137/AM14/	Lic.No/Date:0810122602 08.07.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and Committee noted that Central Excise Data certified by Central Excise from the firm has been received and sent to Deptt. of C&PC(Chem Div.) on 3.6.2014. Deptt. of C&PC(Chem Div) was asked to expedite their comments. The case is re-listed for 30.10.2014.			


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71	Case No.:2/19/83-ALC1/2013	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00281/AM14/	RLA File :03/95/040/00198/AM14/	Lic.No/Date:0310741056 10.07.2013	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem. Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder 11.7.2014. The case is re-listed for 30.10.2014.				

72	Case No.:27/26/83-ALC1/2013	Party Name:KIM CHEMICALS LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00350/AM14/	RLA File :03/94/040/00303/AM14/	Lic.No/Date:0310741761 17.07.2013	Defer Date:30.10.2014
Decision :The Committee considered the case as per agenda and Committee noted that reply from the firm has been received and sent to Deptt. of C&PC(PC Div) on 3.5.2014 but hard copy not received from RA, Mumbai. Letter issued to RA for hard copy of application on 11.7.2014. The case is re-listed for 30.10.2014.				

73	Case No.:2/20/83-ALC1/2013	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00285/AM14/	RLA File :25/24/040/00003/AM14/	Lic.No/Date:2510004084 24.07.2013	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 30.10.2014.				

74	Case No.:64/30/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00526/AM14/	RLA File :34/24/040/00072/AM14/	Lic.No/Date:3410037492 25.07.2013	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 30.10.2014.				

75	Case No.:4/19/83-ALC1/2013	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00283/AM14/	RLA File :09/24/040/00199/AM14/	Lic.No/Date:0910056980 01.08.2013	Defer Date:30.10.2014


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 Ministry of Commerce & Industry, New Delhi-110011

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued to firm on 22.1.2014 and has been reminded on 17.4.2014. Final reminder was issued on 11.7.2014. The case is re-listed for 30.10.2014.

76	Case No.:67/26/83-ALC1/2013	Party Name:GREENPLY INDUSTRIES LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00390/AM14/	RLA File :02/24/040/00057/AM14/	Lic.No/Date:0210192629 02.08.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(PC Div). Deptt. of C&PC(PC Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 30.10.2014.				

77	Case No.:111/26/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00434/AM14/	RLA File :08/24/040/00196/AM14/	Lic.No/Date:0810123502 05.08.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 30.10.2014.				

78	Case No.:98/26/83-ALC1/2013	Party Name:PROEC ENERGY LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00421/AM14/	RLA File :05/24/040/00169/AM14/	Lic.No/Date:0510362195 07.08.2013	Defer Date:30.10.2014
Decision : DL dated 26.11.2013 was issued to firm by Deptt. of C&PC(PC.Div). Reminder dated 14.7.2014 has been issued by DGFT to firm for furnishing the reply of the DL issued by Deptt. of C&PC(PC Div). The case is re-listed for 30.10.2014.				

79	Case No.:46/26/83-ALC1/2013	Party Name:LONA INDUSTRIES LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00369/AM14/	RLA File :03/95/040/00286/AM14/	Lic.No/Date:0310744875 12.08.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.				

80	Case No.:100/26/83-	Party Name:PERFECT	Meet No/Date:10/83-	Status:Case
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ALC1/2013	COLOURANTS AND PLASTICS PVT LTD	ALC1/2014 17.09.2014	Approved
HQ File :01/83/050/00423/AM14/	RLA File :34/24/040/00103/AM14/	Lic.No/Date:3410037638 13.08.2013	Defer Date:
Decision : The Committee considered the case as per agenda and approved the case on the basis of written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No. 46011/106/2012-PC-II dated 9.9.2014, that 3% wastages may be considered on the Net Content of LLDPE Granules, Titanium Dioxide(Rutile) and U.V. Stabilizer contained in the export products.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.:8/28/83-ALC1/2013	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case deferred
HQ File :01/83/050/00460/AM14/	RLA File :03/94/040/00756/AM13/	Lic.No/Date:0310745144 13.08.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that reply from the firm has been received and sent to Deptt. of C&PC(PC Div) on 14.10.2014. The case is re-listed for 30.10.2014.			

Case No.:107/26/83-ALC1/2013	Party Name:ATUL LIMITED,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00430/AM14/	RLA File :08/24/040/00166/AM14/	Lic.No/Date:0810123843 14.08.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.			

Case No.:99/26/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00422/AM14/	RLA File :08/24/040/00218/AM14/	Lic.No/Date:0810123892 16.08.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter was issued to firm for furnishing the Central Excise Data on 11.7.2014. The case is re-listed for 30.10.2014.			


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84	Case No.:105/26/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00428/AM14/	RLA File :05/23/040/00215/AM14/	Lic.No/Date:0510362973 20.08.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. Of C&PC(PC Div) again D/L issued to firm on 27.5.2014. The case is re-listed for 30.10.2014.				

85	Case No.:6/28/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00458/AM14/	RLA File :08/24/040/00235/AM14/	Lic.No/Date:0810124125 26.08.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.				

86	Case No.:43/30/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00505/AM14/	RLA File :30/24/040/00023/AM14/	Lic.No/Date:3010096547 03.09.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.				

87	Case No.:62/30/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00524/AM14/	RLA File :34/24/040/00082/AM14/	Lic.No/Date:3410037818 04.09.2013	Defer Date:30.10.2014
Decision : DL dated 21.11.2013 was issued by Deptt. of C&PC(Chem.Div). Reminder issued by DGFT on 24.1.2014 to firm to furnish the DL reply and final reminder was issued on 14.7.2014. The case is re-listed for 30.10.2014.				

88	Case No.:7/30/83-ALC1/2013	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00469/AM14/	RLA File :08/24/040/00247/AM14/	Lic.No/Date:0810124522 05.09.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA,				


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 Ministry of Commerce & Industry, New Delhi-110011

Chem Div. issued on 14.7.2014. The case is re-listed for 30.10.2014.

Case No.:60/34/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00595/AM14/	RLA File :03/94/040/00484/AM14/	Lic.No/Date:0310748782 06.09.2013	Defer Date:30.10.2014
89 Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 30.10.2014.			

Case No.:4/30/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00466/AM14/	RLA File :08/24/040/00243/AM14/	Lic.No/Date:0810124575 10.09.2013	Defer Date:30.10.2014
90 Decision : Comments awaited from Deptt. of C&PC(Chem Div.). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. Re-listed for 30.10.2014.			

Case No.:45/30/83-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00507/AM14/	RLA File :02/24/040/00056/AM14/	Lic.No/Date:0210194064 10.09.2013	Defer Date:30.10.2014
91 Decision : The Committee considered the case as per agenda and noted that reply from the firm has been received and sent to Deptt. of C&PC(PC Div) on 13.8.2014. The case is re-listed for 30.10.2014.			

Case No.:46/30/83-ALC1/2013	Party Name:EMAMI BIOTECH LIMITED,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00508/AM14/	RLA File :02/24/040/00080/AM14/	Lic.No/Date:0210194063 10.09.2013	Defer Date:30.10.2014
92 Decision : The Committee considered the case as per agenda. The firm vide letter dated 25.7.2014 has requested to allow some time to give reply to the DL issued by DC(MSME). The Committee decided to defer consideration of the case for four weeks. The case re-listed for 30.10.2014.			

93	Case No.:4/28/83-	Party	Meet No/Date:10/83-	Status:Case
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ALC1/2013	Name:R.H.INTERNATION AL	ALC1/2014 17.09.2014	Approved
HQ File :01/83/050/00456/AM14/	RLA File :29/24/040/00007/AM14/	Lic.No/Date:29100225 56 12.09.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/319/2013-TSW dated 28.8.2014, the Committee decided to approve the case as under :-

Export Item & Quantity. : As per application

Import Items:

S. No	Item description	Quantity Recommended
1.	Art No.185-3"(76MM) Glass Tear Drop Small (Clear & Mercury)	Net to Net
2.	Art No.185-4"(102MM)Glass Tear Drop Medium(Clear & Mercury)	Net to Net
3.	Art No.185-5"(127MM) Glass Tear Drop Large(Clear & Mercury)	Net to Net
4.	Art No.2528(20MM) Glass Rosstte Crystal Small (Clear & Mercury)	Net to Net
5.	Art No.2528(30MM) Glass Rosstte Crystal Medium (Clear & Mercury)	Net to Net
6.	Art No.2528(40MM) Glass Rosstte Crystal Large (Clear & Mercury)	Net to Net
7.	Art No.1003-3.5"(89MM) Glass Clear Round Leaf Small (Clear & Mercury)	Net to Net
8.	Art No.1003-4.5"(115MM) Glass Clear Round Leaf Medium (Clear & Mercury)	Net to Net
9.	Art No.1003-5.5"(140MM) Glass Clear Round Leaf Large (Clear & Mercury)	Net to Net
10.	Art No.1008-3"(76 MM) Glass Pointed Leaf Small(Clear & Mercury)	Net to Net
11.	Art No.1008-4"(102MM) Glass Pointed Leaf Medium(Clear & Mercury)	Net to Net
12.	Art No.1008-5"(327 MM) Glass Pointed Leaf Large(Clear & Mercury)	Net to Net

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.:8/30/83- ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00470/AM14/	RLA File :08/24/040/00262/AM14/	Lic.No/Date:0810124724 12.09.2013	Defer Date:30.10.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Dpett. Of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.


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 Ministry of Commerce & Industry, New Delhi-110011

Case No.:52/34/83- ALC1/2013	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00587/AM14/	RLA File :03/95/040/00162/AM14/	Lic.No/Date:0310749347 12.09.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/64/2013-Ch.II dated 23.1.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
STEREMUL 1001 Containing Calcium Alkyl Benzene Sulfonic Acid=52% Stryeneted Phenol Ethoxylate=5% Castrol Oil Ethoxylate=9% Caradnol Ethoxylate=12%	1 Kg	N-Butanol	0.371Kg
		LABSA	0.397Kg
		Ethylene Oxide	0.2016Kg
		Phenol	0.0014Kg
STEREMUL 1002 Containing Calcium Alkyl Benzene Sulfonic Acid=31% Stryeneted Phenol Ethoxylate=5% Castrol Oil Ethoxylate=13% Caradnol Ethoxylate=33%	1 Kg	N-Butanol	0.2210Kg
		LABSA	0.237Kg
		Ethylene Oxide	0.390Kg
		Phenol	0.0014Kg
STEREMUL 1003 Containing Calcium Alkyl Benzene Sulfonic Acid=61.3% Castrol Oil Ethoxylate=30.7%	1 Kg	N-Butanol	0.437Kg
		LABSA	0.468Kg
		Ethylene Oxide	0.230Kg
STEREMUL 1004 Containing Calcium Alkyl Benzene Sulfonic Acid=36.4% Castrol Oil Ethoxylate=55.6%	1 Kg	N-Butanol	0.259Kg
		LABSA	0.278Kg
		Ethylene Oxide	0.417Kg
STEREMUL 1006 Containing Calcium Alkyl Benzene Sulfonic Acid=20.2% Stryeneted Phenol Ethoxylate=66.6% Castrol Oil Ethoxylate=9.1%	1 Kg	N-Butanol	0.144Kg
		LABSA	0.154Kg
		Ethylene Oxide	0.566Kg
		Phenol	0.0186Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

96 Case No.:63/34/83-	Party Name:CHEMINOVA	Meet No/Date:10/83-	Status:Case
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D. Ghosh
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 Ministry of Commerce & Industry, New Delhi-110011

ALC1/2013	INDIA LIMITED	ALC1/2014 17.09.2014	Deferred
HQ File :01/83/050/00598/AM14/	RLA File :03/94/040/00513/AM14/	Lic.No/Date:0310749470 13.09.2013	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.			

Case No.:40/34/83- ALC1/2013	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00575/AM14/	RLA File :03/95/040/00006/AM14/	Lic.No/Date:0310749642 16.09.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/64/2013-Ch.II dated 28.7.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
STERO OCA100(F) (Oleyl Cetyl Alcohol 82 moles Ethoxylated)	1 Kg	Oleyl Cetyl Alcohol	0.0685Kg
		Ethylene Oxide	0.951Kg
STERO OCA11(LM) (Oleyl Cetyl Alcohol 8 moles Ethoxylated)	1 Kg	Oleyl Cetyl Alcohol	0.433Kg
		Ethylene Oxide	0.586Kg
STERPHOS OCA020(Phosphated ester of Oleyl Cetyl Alcohol Poly Glycol Ether/Oleyl Cetyl Alcohol 1 moles Ethoxylated)	1 Kg	Oleyl Cetyl Alcohol	0.690Kg
		Ethylene Oxide	0.116Kg
STERO OAM 100(Oleyl Amine 8 moles Ethoxylated)	1 Kg	Oleyl Amine	0.440Kg
		Ethylene Oxide	0.580Kg
STERO CO 180 (Polytethylene Triglyceride Ricinoleic Acid)	1 Kg	Ethylene Oxide	0.531Kg
STERO DEEA-EX(N,N-Diethylethanolamine)	1 Kg	Di Ethanol Amine	0.555Kg
		Ethylene Oxide	0.394Kg
STEROL 1208(Lauryl Alcohol Ethoxylate)	1 Kg	Lauryl Alcohol	0.362Kg
		Ethylene Oxide	0.657Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision

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 Ministry of Commerce & Industry, New Delhi-110011

of NORMS COMMITTEE.

98	Case No.: 1/33/83-ALC1/2013	Party Name: SHOBIKAA IMPEX,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00533/AM14/	RLA File :32/24/040/00008/AM14/	Lic.No/Date:3210067446 18.09.2013	Defer Date:30.10.2014
Decision : DL dated 2.5.2014 was issued by Deptt. of C&PC(PC.Div). Reminder has been issued by this office on 14.7.2014 to furnish the reply of DL issued PC Division. The case is re-listed for 30.10.2014.				

99	Case No.: 52/30/83-ALC1/2013	Party Name: PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00514/AM14/	RLA File :33/24/040/00008/AM14/	Lic.No/Date:3310027661 20.09.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.				

100	Case No.: 31/34/83-ALC1/2013	Party Name: KIRAN GLOBAL CHEMS LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00566/AM14/	RLA File :05/23/040/00162/AM14/	Lic.No/Date:0510366375 20.09.2013	Defer Date:30.10.2014
Decision : DL dated 12.2.2014 followed by reminder dated 13.3.2014 issued by Deptt. of C&PC(Chem.Div). Reminder was issued by DGFT on 14.7.2014 to firm to furnish the reply of DL issued by Deptt. of C&PC(Chem Div) . The case is re-listed for 30.10.2014				

101	Case No.: 23/34/83-ALC1/2013	Party Name: BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00558/AM14/	RLA File :05/23/040/00180/AM14/	Lic.No/Date:0510366412 23.09.2013	Defer Date:30.10.2014
Decision : Another DL issued by DIPP on 23.4.2014. Reminder dated 14.7.2014 was issued by this office to furnish the reply of DL issued by DIPP. The case is re-listed for 30.10.2014.				

102	Case No.: 22/34/83-ALC1/2013	Party Name: MAHALAXMI POLYPACK PVT.LTD.	Meet No/Date: 10/83-ALC1/2014	Status: Case Deferred
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		17.09.2014	
HQ File :01/83/050/00557/AM14/	RLA File :05/24/040/00220/AM14/	Lic.No/Date:0510366703 25.09.2013	Defer Date:30.10.2014
Decision :DL dated 14.3.2014 has been issued by Deptt. of C&PC(PC.Div). Reminder dated 14.7.2014 was issued by DGFT to firm to furnish the reply of DL issued by PC Division. The case is re-listed for 30.10.2014.			

103	Case No.:13/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00548/AM14/	RLA File :08/24/040/00223/AM14/	Lic.No/Date:0810125172 27.09.2013	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

104	Case No.:2/34/83-ALC1/2013	Party Name:ANKIT INDUSTRIES	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00537/AM14/	RLA File :08/24/040/00287/AM14/	Lic.No/Date:0810125252 30.09.2013	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.				

105	Case No.:4/36/83-ALC1/2013	Party Name:JAMES WALKER INMARCO INDUSTRIES PVT. LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00619/AM14/	RLA File :03/94/040/00571/AM14/	Lic.No/Date:0310751606 30.09.2013	Defer Date:30.10.2014
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Reminder issued for Hard copy of application on 14.7.2014. Re-listed for 30.10.2014.				

106	Case No.:7/28/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00459/AM14/	RLA File :30/24/040/00033/AM14/	Lic.No/Date:3010097273 03.10.2013	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.				


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 Ministry of Commerce & Industry, New Delhi-110011

107	Case No.:6/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00541/AM14/	RLA File :08/24/040/00274/AM14/	Lic.No/Date:0810125294 03.10.2013	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.				

108	Case No.:65/34/83-ALC1/2013	Party Name:R. K. INDUSTRIES	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00600/AM14/	RLA File :34/24/040/00161/AM14/	Lic.No/Date:3410038103 03.10.2013	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.				

109

Case No.:15/42/83-ALC1/2013	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00710/AM14/	RLA File :09/24/040/00310/AM14/	Lic.No/Date:0910057803 03.10.2013	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/47/2014-TSW dated 26.9.2014, the Committee decided to approve the case as under :-			
<u>Export Item :</u> Self Adhesive Label (Total 160 GSM $\pm$ 10%)			
<u>Quantity:</u> 1 Sq. Mt.			
<u>Import Items:</u>			
S.No.	Item sought to be imported duty free	Quantity Recommended	
1.	Release Base Paper various colours 60GSM+/- 10% Glassine various widths	1.04 Sq Mt.	
2.	Face paper C1S-80GSM+/-10% various widths	1.04 Sq. Mt.	

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

110	Case No.:15/34/83-	Party Name:CENTURY	Meet No/Date:10/83-	Status:Case
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ALC1/2013	TEXTILES AND INDUSTRIES LTD	ALC1/2014 17.09.2014	Approved
HQ File :01/83/050/00550/AM14/	RLA File :02/24/040/00060/AM14/	Lic.No/Date:0210195059 04.10.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/320/2013-TSW dated 14.10.2014, the Committee decided to approve the case as under :-

Export Item : Writing and printing paper (Plain Paper)

Quantity: 1 Kg

Import Items:

S.No.	Item description	Quantity Recommended
1.	Waste paper Coated Book Stock(Grade-43), Sorted Office Paper(Grade-37), Multi Grade Multi Print, Moisture Content 10+2%	1.39 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.:43/34/83- ALC1/2013	Party Name:KMB TRADING CORPORATION P LTD,	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00578/AM14/	RLA File :32/24/040/00012/AM14/	Lic.No/Date:3210068096 04.10.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/330/2013-TSW dated 29.9.2014, the Committee decided to approve the case as under :-

Export Item : Polished Granite Slabs

Quantity: 15000 Sqmt

Import Items:

S.No.	Item description	Quantity Recommended
1.	Saw Steel Blades	Up to 5% of FOB value including both the items
2.	Steel Grit SP 25	

RA concerned may take necessary action under Para 4.7 of HBP as per above


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 Ministry of Commerce & Industry, New Delhi-110011

decision of NORMS COMMITTEE

Case No.:16/2/83-ALC1/2014	Party Name:KMB TRADING CORPORATION P LTD,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00016/AM15/	RLA File :32/24/040/00015/AM14/	Lic.No/Date:3210068440 10.10.2013	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/132/2014-TSW dated 29.9.2014 the Committee decided to approve the case as under :-			
<u>Export Item :</u> Polished Granite Slabs			
<u>Quantity:</u> 1800 Sqmt			
<u>Import Items:</u>			
S.No.	Item description	Quantity Recommended	
1.	Steel Grit SP 25	Up to 5% of FOB value of export	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.:1/34/83-ALC1/2013	Party Name:ARUNAYA ORGANICS PVT. LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
113 HQ File :01/83/050/00536/AM14/	RLA File :08/24/040/00299/AM14/	Lic.No/Date:0810125589 11.10.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.10.2014.			

Case No.:1/30/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
114 HQ File :01/83/050/00463/AM14/	RLA File :08/24/040/00277/AM14/	Lic.No/Date:0810125597 14.10.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued for CE Data on 17.4.2014 and has been reminded on 14.7.2014. The case is re-listed for 30.10.2014.			


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 Ministry of Commerce & Industry, New Delhi-110011

115	Case No.:2/30/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00464/AM14/	RLA File :08/24/040/00278/AM14/	Lic.No/Date:0810125598 14.10.2013	Defer Date:30.10.2014
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued for CE Data on 17.4.2014 and reminder has been issued on 14.7.2014. The case is re-listed for 30.10.2014.			

116	Case No.:4/34/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00539/AM14/	RLA File :08/24/040/00312/AM14/	Lic.No/Date:0810125595 14.10.2013	Defer Date:30.10.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.			

117	Case No.:7/34/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00542/AM14/	RLA File :08/24/040/00310/AM14/	Lic.No/Date:0810125593 14.10.2013	Defer Date:30.10.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.			

118	Case No.:9/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00544/AM14/	RLA File :08/24/040/00298/AM14/	Lic.No/Date:0810125615 14.10.2013	Defer Date:30.10.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.			

119	Case No.:10/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00545/AM14/	RLA File :08/24/040/00297/AM14/	Lic.No/Date:0810125614 14.10.2013	Defer Date:30.10.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed			


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 Ministry of Commerce & Industry, New Delhi-110011

for 30.10.2014.

120	Case No.:11/34/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00546/AM14/	RLA File :08/24/040/00241/AM14/	Lic.No/Date:0810125596 14.10.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter for CE Data was issued on 17.4.2014 and reminder has been issued on 14.7.2014. The case is re-listed for 30.10.2014				

121	Case No.:14/34/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00549/AM14/	RLA File :08/24/040/00311/AM14/	Lic.No/Date:0810125594 14.10.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.				

122	Case No.:12/34/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00547/AM14/	RLA File :08/24/040/00322/AM14/	Lic.No/Date:0810125648 15.10.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail/Letter was sent/issued on 11.7.2014. The case is re-listed for 30.10.2014.				

123	Case No.:21/34/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00556/AM14/	RLA File :05/23/040/00304/AM14/	Lic.No/Date:0510368919 21.10.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 30.10.2014.				

124	Case No.:33/41/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
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HQ File :01/83/050/00675/AM14/	RLA File :03/94/040/00648/AM14/	Lic.No/Date:0310755086 23.10.2013	Defer Date:30.10.2014
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Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 30.10.2014.

125	Case No.: 9/47/83- ALC1/2013	Party Name:SIFLON DRUGS	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00825/AM14/	RLA File :09/24/040/00337/AM14/	Lic.No/Date:0910058068 29.10.2013	Defer Date:30.10.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 30.10.2014.

126	Case No.: 23/47/83- ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00839/AM14/	RLA File :05/23/040/00308/AM14/	Lic.No/Date:0510369779 29.10.2013	Defer Date:30.10.2014

Decision :The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 30.10.2014.

127	Case No.: 7/41/83- ALC1/2013	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00649/AM14/	RLA File :03/95/040/00532/AM14/	Lic.No/Date:0310756115 30.10.2013	Defer Date:30.10.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.

128	Case No.: 5/36/83- ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00620/AM14/	RLA File :08/24/040/00333/AM14/	Lic.No/Date:0810126196 31.10.2013	Defer Date:30.10.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 30.10.2014.

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Ministry of Commerce & Industry, New Delhi-110011

129	Case No.: 34/41/83-ALC1/2013	Party Name: CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00676/AM14/	RLA File :03/94/040/00690/AM14/	Lic.No/Date: 0310756682 01.11.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 30.10.2014.				

130	Case No.: 4/47/83-ALC1/2013	Party Name: BAYER VAPI PVT.LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00820/AM14/	RLA File :03/94/040/00671/AM14/	Lic.No/Date: 0310757206 07.11.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter issued for CE Data on 17.4.2014. Reminder issued on 11.7.2014. The case is re-listed for 30.10.2014.				

Case No.: 7/47/83-ALC1/2013	Party Name: THOMSON PRESS INDIA LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Approved
HQ File :01/83/050/00823/AM14/	RLA File :05/24/040/00275/AM14/	Lic.No/Date: 0510371238 19.11.2013	Defer Date:

Decision : Decision : Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/39/2014-TSW dated 20.05.2014 the Committee decided to approve the case as under :-

Export item No.1: As per application.

131 **Quantity :** 10,000.00 Number

Import item:

S.No.	Item Description	Qty. Recommended
1	Thin Opaque 40 GSM Paper (1016X780MM SG)	1.12 Kg/Kg content in the export product

Export item No.2: As per application.

Quantity : 3,000.00 Number

Import item:


 डोना घोष / DONA GHOSH
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 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

S.No.	Item Description	Qty. Recommended
1	Thin Opaque 40 GSM Paper (760X1070 MM LG)	1.12 Kg/Kg content in the export product

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

132	Case No.: 62/2/83- ALC1/2014	Party Name: STERICON PHARMA PVT.LTD.,	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00019/AM15/	RLA File :07/24/040/00279/AM14/	Lic.No/Date:0710099790 20.11.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 30.10.2014.				

133	Case No.: 1/36/83- ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00616/AM14/	RLA File :08/24/040/00361/AM14/	Lic.No/Date:0810126609 22.11.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise and Hard copy of application form RA. E-mail sent to RA for Hard copy of application and to firm for CED on 16.9.2014. The case is re-listed for 30.10.2014.				

134	Case No.: 2/36/83- ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00617/AM14/	RLA File :08/24/040/00360/AM14/	Lic.No/Date:0810126610 22.11.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise and Hard copy of application form RA. E-mail sent to RA for Hard copy of application and to firm for CED on 16.9.2014. The case is re-listed for 30.10.2014.				

135	Case No.: 17/47/83- ALC1/2013	Party Name: ASHA PENN COLOR PVT.LTD.	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00833/AM14/	RLA File :03/94/040/00699/AM14/	Lic.No/Date:0310759674 28.11.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda. Based on the written				

[Signature]
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recommendation of Deptt. of C&PC(PC. Div) vide their U.O.No. 46011/136/2006-PC.II dated 12.5.2014, the Committee decided to ask of Deptt. of C&PC(PC. Div) for clarification. Re-listed for 30.10.2014.

136	Case No.: 2/47/83-ALC1/2013	Party Name: VISHNU CHEMICALS LTD.,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00818/AM14/	RLA File :09/24/040/00401/AM14/	Lic.No/Date:0910058406 29.11.2013	Defer Date:30.10.2014
Decision : DL dated 19.8.2014 issued by Deptt. of C&PC(Chem.Div) . Reminder to be issued. The case is re-listed for 30.10.2014.				

137	Case No.: 2/37/83-ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case withdrawn
	HQ File :01/83/050/00624/AM14/	RLA File :08/24/040/00380/AM14/	Lic.No/Date:0810126836 03.12.2013	Defer Date:
Decision : The Committee considered the case as per agenda and noted that RLA, Ahmedabad vide e-mail dated 4/7/2014 has intimated that the licence has been issued on repeat basis. The Committee decided to withdraw the case.				

138	Case No.: 3/37/83-ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00625/AM14/	RLA File :08/24/040/00379/AM14/	Lic.No/Date:0810126837 03.12.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

139	Case No.: 42/2/83-ALC1/2014	Party Name: GALAXY IMPEX (INDIA)	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00967/AM14/	RLA File :13/24/040/00039/AM14/	Lic.No/Date:1310045266 03.12.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

140	Case No.: 6/47/83-ALC1/2013	Party Name: BAYER VAPI PVT.LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File	RLA File	Lic.No/Date:0310760754	Defer

[Signature]
DONA GHOSH
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

:01/83/050/00822/AM14/	:03/94/040/00672/AM14/	05.12.2013	Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.			

141	Case No.: 32/47/83-ALC1/2013	Party Name: ROSS CHEMPACK PRIVATE LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00848/AM14/	RLA File :34/24/040/00174/AM14/	Lic.No/Date: 3410038658 09.12.2013	Defer Date:30.10.2014
	Decision :The Committee considered the case as per agenda and noted that reply from the firm has been received and sent to DC(MSME) on 27.8.2014. Deptt. of DC(MSME) was asked to expedite their comments. The case is re-listed for 30.10.2014.			

142	Case No.: 20/47/83-ALC1/2013	Party Name: SARAF CHEMICALS LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00836/AM14/	RLA File :03/95/040/00721/AM14/	Lic.No/Date: 0310761162 10.12.2013	Defer Date:30.10.2014
	Decision :The Committee considered the case as per agenda and noted that reply from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 20.8.2014. Department of C&PC(PC Division) was asked to expedite their comments. The case is re-listed for 30.10.2014.			

143	Case No.: 2/39/83-ALC1/2013	Party Name: SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00637/AM14/	RLA File :31/83/040/00101/AM14/	Lic.No/Date: 3110061566 16.12.2013	Defer Date:30.10.2014
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 30.10.2014.			

144	Case No.: 30/47/83-ALC1/2013	Party Name: R. K. INDUSTRIES	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00846/AM14/	RLA File :34/24/040/00229/AM14/	Lic.No/Date: 3410038735 17.12.2013	Defer Date:30.10.2014
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 30.10.2014.			


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 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

145	Case No.: 28/47/83-ALC1/2013	Party Name: J K PARAS POLYCOATS LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00844/AM14/	RLA File :05/23/040/00388/AM14/	Lic.No/Date:0510373934 18.12.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(PC Div). Reminder to PC Div. on 11.7.2014 for comments. Re-listed for 30.10.2014.				

146	Case No.: 27/47/83-ALC1/2013	Party Name: DR AYKAN CHEMICALS PVT LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00843/AM14/	RLA File :05/23/040/00378/AM14/	Lic.No/Date:0510374100 19.12.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 24.9.2014 issued by DBT. The case is re-listed for 30.10.2014.				

147	Case No.: 53/47/83-ALC1/2013	Party Name: SHOBIKAA IMPEX,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00869/AM14/	RLA File :32/24/040/00018/AM14/	Lic.No/Date:3210071223 23.12.2013	Defer Date:30.10.2014
Decision : DL dated 18.7.2014 issued by PC Div. Reminder to be issued. Re-listed for 30.10.2014.				

148	Case No.: 29/47/83-ALC1/2013	Party Name: BIC AUTO PVT.LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00845/AM14/	RLA File :05/23/040/00399/AM14/	Lic.No/Date:0510374431 24.12.2013	Defer Date:30.10.2014
Decision : DL issued by DIPP on 20.05.2014 and reminded vide reminder dated 11.07.2014 and 13.10.2014. Re-listed for 30.10.2014.				

149	Case No.: 43/47/83-ALC1/2013	Party Name: ACPL EXPORTS PVT.LTD,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00859/AM14/	RLA File :05/23/040/00350/AM14/	Lic.No/Date:0510374406 24.12.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				


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 Ministry of Commerce & Industry, New Delhi-110011

150	Case No.:40/47/83-ALC1/2013	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00856/AM14/	RLA File :03/95/040/00592/AM14/	Lic.No/Date:0310763563 27.12.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that reply from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 9.9.2014. . The case is re-listed for 30.10.2014.				

151	Case No.:5/48/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00874/AM14/	RLA File :08/24/040/00399/AM14/	Lic.No/Date:0810127478 27.12.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.				

152	Case No.:1/4/83-ALC1/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00106/AM15/	RLA File :09/24/040/00462/AM14/	Lic.No/Date:0910058746 27.12.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

153	Case No.:37/47/83-ALC1/2013	Party Name:ALOK MASTERBATCHES LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00853/AM14/	RLA File :05/23/040/00285/AM14/	Lic.No/Date:0510374930 31.12.2013	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(PC Div). Reminder to PC Div. issued on 14.7.2014 for comments. Re-listed for 30.10.2014.				

154	Case No.:44/47/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00860/AM14/	RLA File :05/23/040/00405/AM14/	Lic.No/Date:0510374927 31.12.2013	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on				


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 Ministry of Commerce & Industry, New Delhi-110011

27.5.2014. The case is re-listed for 30.10.2014.

Case No.: 22/47/83-ALC1/2013	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Approved												
HQ File :01/83/050/00838/AM14/	RLA File :17/24/040/00101/AM14/	Lic.No/Date:1710005646 02.01.2014	Defer Date:												
Decision : Decision : Decision : The Committee considered the case as per agenda. Based on the written recommendation of D/o C&PC(Chem Div) vide their U.O.No. 14010/78/2012-Ch.II dated dated 23.9.2014 the Committee decided to approve the case as under :-															
155	<table border="1"> <thead> <tr> <th>Export Item</th><th>Qty.</th><th>Import Item</th><th>Qty.</th></tr> </thead> <tbody> <tr> <td>Sodium Salt of Napthalene Sulphonic Acid Formaldehyde Condensate (Salt-M) (Appearance Beige coloured free flowing powder)</td><td>1 Kg</td><td>Napthalene (Brown Coloured solids)</td><td>0.550Kg</td></tr> <tr> <td></td><td></td><td>Caustic Soda Flakes (Coloureless odourless viscous aqueous solution)</td><td>0.340Kg</td></tr> </tbody> </table>	Export Item	Qty.	Import Item	Qty.	Sodium Salt of Napthalene Sulphonic Acid Formaldehyde Condensate (Salt-M) (Appearance Beige coloured free flowing powder)	1 Kg	Napthalene (Brown Coloured solids)	0.550Kg			Caustic Soda Flakes (Coloureless odourless viscous aqueous solution)	0.340Kg		
Export Item	Qty.	Import Item	Qty.												
Sodium Salt of Napthalene Sulphonic Acid Formaldehyde Condensate (Salt-M) (Appearance Beige coloured free flowing powder)	1 Kg	Napthalene (Brown Coloured solids)	0.550Kg												
		Caustic Soda Flakes (Coloureless odourless viscous aqueous solution)	0.340Kg												
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.															

Case No.: 5/49/83-ALC1/2013	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
156 HQ File :01/83/050/00884/AM14/	RLA File :09/24/040/00490/AM14/	Lic.No/Date:0910058807 02.01.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.			

Case No.: 61/2/83-ALC1/2014	Party Name: BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
157 HQ File :01/83/050/00018/AM15/	RLA File :07/24/040/00330/AM14/	Lic.No/Date:0710101058 02.01.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 31.07.2014 issued by DIPP. Reminder issued by DIPP on 13.10.2014 . The case is re-listed for 30.10.2014.			


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 Ministry of Commerce & Industry, New Delhi-110011

Case No.:63/2/83- ALC1/2014	Party Name:FICUS PAX PVT. LTD.,	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00020/AM15/	RLA File :07/24/040/00306/AM14/	Lic.No/Date:0710101049 02.01.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/12/2014-TSW dated 29.09.2014 the Committee decided to approve the case as under :-

Export item No.1 &2: As per application.

Quantity : As per Application.

Import item:

S.No.	Item Description	Qty. Recommended
1	Pine Wood 95X35 MM	Net to Net

Export item No.3,4,5,7,8,10,19 &20 : As per application.

Quantity : As per application.

Import item:

S.No.	Item Description	Qty. Recommended
1	Pine Wood 150X38 MM	Net to Net

Export item No.6,9,11,12,13,14,15,17,18 &21: As per application.

Quantity : As per application

Import item:

S.No.	Item Description	Qty. Recommended
1	Pine Wood 100X100 MM	Net to Net
2	Pine Wood 150X38 MM	Net to Net

Export item No.16: As per application.

Quantity : As per application.

Import item:

S.No.	Item Description	Qty. Recommended
1	Pine Wood 100X100 MM	Net to Net

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

[Signature]
 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
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 Ministry of Commerce & Industry, New Delhi-110001

159	Case No.: 24/2/83-ALC1/2014	Party Name: INDOTAN CHEMICALS LTD.,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00949/AM14/	RLA File :02/24/040/00158/AM14/	Lic.No/Date:0210198446 03.01.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

160

Case No.:15/2/83-ALC1/2014	Party Name:KMB TRADING CORPORATION P LTD,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00015/AM15/	RLA File :32/24/040/00020/AM14/	Lic.No/Date:3210071824 06.01.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/132/2014-TSW dated 14.10.2014, the Committee decided to approve the case as under :-			
<u>Export Item :</u> Polished Granite Slabs			
<u>Quantity:</u> 25000 Sqmt			
<u>Import Items:</u>			
S.No.	Item description	Quantity Recommended	
1.	Saw Steel Blades	Up to 5% of FOB value including both the items	
2.	Steel Grit SP 25		
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

161	Case No.: 14/2/83-ALC1/2014	Party Name: SAINT-GOBAIN GLASS INDIA LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00014/AM15/	RLA File :04/24/040/00222/AM14/	Lic.No/Date:0410154080 08.01.2014	Defer Date:30.10.2014
Decision : Comments awaited from DIPP. DIPP was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.				

162	Case No.: 49/2/83-ALC1/2014	Party Name: MARUTI MULTICHEM PVT. LTD.	Meet No/Date: 10/83-ALC1/2014	Status: Case Deferred
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 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
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 Ministry of Commerce & Industry, New Delhi-110011

		17.09.2014	
HQ File :01/83/050/00974/AM14/	RLA File :08/24/040/00438/AM14/	Lic.No/Date:0810127882 09.01.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 30.10.2014.			

	Case No.:21/47/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
163	HQ File :01/83/050/00837/AM14/	RLA File :05/23/040/00419/AM14/	Lic.No/Date:0510375950 10.01.2014	Defer Date:30.10.2014
Decision :The Committee considered the case as per agenda and noted that the reply given by the firm was incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 30.10.2014.				

	Case No.:45/2/83-ALC1/2014	Party Name:EVERPLUS PLASTICS PVT. LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
164	HQ File :01/83/050/00970/AM14/	RLA File :08/24/040/00406/AM14/	Lic.No/Date:0810127959 10.01.2014	Defer Date:30.10.2014
Decision :DL dated 6.8.2014 issued by Deptt. of C&PC(PC.Div) . Reminder to be issued. The case is re-listed for 30.10.2014.				

	Case No.:5/4/83-ALC1/2014	Party Name:PLASTO POLYCHEM INDUSTRIES,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
165	HQ File :01/83/050/00110/AM15/	RLA File :07/24/040/00354/AM14/	Lic.No/Date:0710101248 10.01.2014	Defer Date:30.10.2014
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

	Case No.:1/43/83-ALC1/2013	Party Name:CALIBRE CHEMICALS PVT.LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
166	HQ File :01/83/050/00814/AM14/	RLA File :03/94/040/00750/AM14/	Lic.No/Date:0310766069 13.01.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. The case is re-listed for 30.10.2014.				


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167	Case No.:41/2/83-ALC1/2014	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00966/AM14/	RLA File :08/24/040/00445/AM14/	Lic.No/Date:0810127966 13.01.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.				

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Case No.:46/2/83-ALC1/2014	Party Name:SANSTAR BOI-POLYMERS LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved								
HQ File :01/83/050/00971/AM14/	RLA File :08/24/040/00449/AM14/	Lic.No/Date:0810127968 13.01.2014	Defer Date:								
Decision : The Committee considered the case as per agenda. Based on the written recommendation of D/o C&PC(Chem Div) vide their U.O.No. 14010/8/2014-Ch.II dated 05.05.2014 the Committee decided to approve the case as under :-											
<table><tr><td>Export Item</td><td>Qty.</td><td>Import Item</td><td>Qty.</td></tr><tr><td>Modified Starch San O Gel</td><td>1 Kg</td><td>Tapioca Starch(Containing 98% min)</td><td>0.985Kg</td></tr></table>				Export Item	Qty.	Import Item	Qty.	Modified Starch San O Gel	1 Kg	Tapioca Starch(Containing 98% min)	0.985Kg
Export Item	Qty.	Import Item	Qty.								
Modified Starch San O Gel	1 Kg	Tapioca Starch(Containing 98% min)	0.985Kg								
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.											

169	Case No.:4/4/83-ALC1/2014	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00109/AM15/	RLA File :02/24/040/00166/AM14/	Lic.No/Date:0210198964 17.01.2014	Defer Date:30.10.2014
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

170	Case No.:9/48/83-ALC1/2013	Party Name:MAGNUM LUBRICANTS (INDIA) PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00878/AM14/	RLA File :03/95/040/00835/AM14/	Lic.No/Date:0310766868 20.01.2014	Defer Date:30.10.2014
Decision :Incomplete information furnished by the firm in response to DL dated 27.5.2014 issued by Deptt. of C&PC(PC Div). Again DL issued by PC Div on 14.08.2014. The case is re-listed for 30.10.2014				


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 Ministry of Commerce & Industry, New Delhi-110011

171	Case No.: 59/2/83-ALC1/2014	Party Name: R. K. INDUSTRIES	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00984/AM14/	RLA File :34/24/040/00253/AM14/	Lic.No/Date:3410039049 20.01.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

172	Case No.: 6/2/83-ALC1/2014	Party Name: LAMTUF PLASTICS LTD.,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00006/AM15/	RLA File :09/24/040/00493/AM14/	Lic.No/Date:0910059006 22.01.2014	Defer Date:30.10.2014
Decision : Comments awaited from DIPP. DIPP was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.				

173	Case No.: 60/2/83-ALC1/2014	Party Name: E I DUPONT INDIA PVT LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00985/AM14/	RLA File :34/24/040/00219/AM14/	Lic.No/Date:3410039081 23.01.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

174	Case No.: 43/2/83-ALC1/2014	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Approved
	HQ File :01/83/050/00968/AM14/	RLA File :17/24/040/00105/AM14/	Lic.No/Date:171000566 0 28.01.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of D/o C&PC(Chem Div) vide their U.O.No. 14010/78/2012-Ch.II dated dated 14.10.2014 the Committee decided to approve the case as under :-				

Export Item	Qty.	Import Item	Qty.
Product -OD/48-AG(Fatty Alcohol Alkoxylate)(Appearance: Colourless clear to turbid liquid)	1 Kg	Tridecyl Alcohol((ISO Tridecyl Alcohol)(Colourless clear liquid)	0.287Kg
		Ethylene Oxide(Colourless clear liquid)	0.379Kg
		Propylene Oxide(Colourless liquid)	0.333Kg


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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

175	Case No.:9/2/83-ALC1/2014	Party Name:HINDUSTAN UNILEVER LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred								
	HQ File :01/83/050/00009/AM15/	RLA File :03/94/040/00742/AM13/	Lic.No/Date:0310768716 31.01.2014	Defer Date:30.10.2014								
	Decision : The Committee considered the case as per agenda. The firm letter dated 23.7.2014 has requested to allow one month time to give reply to the D/L. The Committee decided to defer consideration of the case for four weeks. Re-listed for 30.10.2014.											
176	Case No.:10/8/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved								
	HQ File :01/83/050/00146/AM15/	RLA File :03/94/040/00900/AM14/	Lic.No/Date:0310768748 31.01.2014	Defer Date:								
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of D/o C&PC(Chem Div) vide their U.O.No. 14010/176/2014-Ch.II dated dated 07.10.2014 the Committee decided to approve the case as under :-											
	<table><tr><td>Export Item</td><td>Qty.</td><td>Import Item</td><td>Qty.</td></tr><tr><td>As approved by NC</td><td>-do-</td><td>As approved by NC</td><td>-do-</td></tr></table>				Export Item	Qty.	Import Item	Qty.	As approved by NC	-do-	As approved by NC	-do-
Export Item	Qty.	Import Item	Qty.									
As approved by NC	-do-	As approved by NC	-do-									
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.											

177	Case No.:17/2/83-ALC1/2014	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
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HQ File :01/83/050/00017/AM15/	RLA File :04/24/040/00191/AM14/	Lic.No/Date:0410154872 05.02.2014	Defer Date:
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Decision : The Committee considered the case as per agenda. Based on the written recommendation of D/o C&PC(PC. Div) vide their U.O.No46011/63/2007-PC.II dated 11.07.2014 the Committee decided to approve the case as under :-

Export Item	Qty.
Filler Master Batch)Containing 25± 1% Polypropylene and 75±1% Calcium Carbonate)	1 Kg

Raw –material recommended to be imported	Qty.
1.Polypropylene Granules	0.2575 Kg
2. Calcium Carbonate	0.7725 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:11/8/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
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HQ File :01/83/050/00147/AM15/	RLA File :03/94/040/01002/AM14/	Lic.No/Date:03107696 95 07.02.2014	Defer Date:
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Decision : The Committee considered the case as per agenda. Based on the written recommendation of D/o C&PC(Chem Div) vide their U.O.No. 14010/176/2011-Ch.II dated 07.10.2014 the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
As approved by NC	-do-	As approved by NC	-do-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


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 Ministry of Commerce & Industry, New Delhi-110011

179	Case No.:56/2/83- ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00981/AM14/	RLA File :33/24/040/00015/AM14/	Lic.No/Date:3310028959 11.02.2014	Defer Date:30.10.2014
Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

180	Case No.:57/2/83- ALC1/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Approved
	HQ File :01/83/050/00982/AM14/	RLA File :05/24/040/00429/AM14/	Lic.No/Date:0510378997 11.02.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/128/2014-TSW dated 14.10.2014, the Committee decided to approve the case as under :-

Export Product: Dry Skin Recovery Cream.

Quantity : 16620 Kg

Import Items:

S.No.	Item description	Quantity Recommended (in Kg)
1.	Stearic Acid Flake	290.850 Kg
2.	Hydroveg V V	831.00 Kg
3.	Fragrance EBA 12341	24.930 Kg
4	Sisterna SP30-C(Sucrose distearate)DKF-50	332.400 Kg
5	Sisterna SP70-C(Sucrose Stearate(DKF 160)	116.340 Kg
6	Keltrol CG F (Xanthan gum)	33.240 Kg
7	Polysorbate 60	49.860 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

181	Case No.:12/8/83- ALC1/2014	Party Name:G AMPHRAY LABORATORIES,	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Approved
	HQ File :01/83/050/00148/AM15/	RLA File :03/94/040/00966/AM14/	Lic.No/Date:0310770060 11.02.2014	Defer Date:

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 Ministry of Commerce & Industry, New Delhi

Decision : The Committee considered the case as per agenda. Based on the written recommendation of D/o C&PC(Chem Div) vide their U.O.No.C.II 14013/02/2014-Ch.II dated 14.10.2014 the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Cuprous Iodide	1 Kg	Iodine	0.683 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:17/2/87- ALC1/2014	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/87/050/00549/AM14/	RLA File :05/23/040/00444/AM14/	Lic.No/Date:0510379238 12.02.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/242/2013-TSW dated 22.09.2014, the Committee decided to approve the case as under :-

Export Product:

S.No.	Item description	Quantity
1.	Self Adhesive Paper 155 GSM+/-10%	1 Sq. Meter

Import Product

S.No.	Item description	Quantity
1.	Coated Paper 78 GSM+/-10%	1.04 Sq. Meter
2.	Glassine Base Paper 59 GSM+/-10%	1.05 Sq. Meter
3.	Solprene Butadiene Styrene Polymer	0.003454778 Kg
4.	Sylvalite Rosin Ester Gums	0.00609684 Kg
5.	Quintac Styrene Isoprene Copolymer	0.002641889 Kg
6.	Regalite Hydrocarbon Resin	0.001727476 Kg
7.	Nyflex Process Oil	0.002692825 Kg

Export Product:

S.No.	Item description	Quantity
2.	Self Adhesive Paper 150 GSM+/-10%	1 Sq. Meter

Import Product :

S.No.	Item description	Quantity
1.	Thermal Paper 76 GSM+/-10%	1.04 Sq. Meter

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[Signature]
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2.	Glassine Base Paper 59 GSM+/-10%	1.05 Sq. Meter
3.	Solprene Butadiene Styrene Polymer	0.00345478 Kg
4.	Sylvalite Rosin Ester Gums	0.00609684 Kg
5.	Quintac Styrene Isoprene Copolymer	0.00264188 Kg
6.	Regalite Hydrocarbon Resin	0.001727476 Kg
7.	Nyflex Process Oil	0.002692824 Kg

Export Product:

S.No.	Item description	Quantity
3.	Self Adhesive Paper 121 GSM+/-10%	1 Sq. Meter

Import Product :

S.No.	Item description	Quantity
1.	Polypropylene Film 45 GSM+/-10%	1.04 Sq. Meter
2.	Glassine Base Paper 59 GSM+/-10%	1.05 Sq. Meter
3.	Solprene Butadiene Styrene Polymer	0.00288028 Kg
4.	Sylvalite Rosin Ester Gums	0.003161815 Kg
5.	Quintac Styrene Isoprene Copolymer	0.003378375Kg
6.	Regalite Hydrocarbon Resin	0.003724875 Kg
7.	Wingtack Hydrocarbon Resin	0.00675675 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

183	Case No.: 36/2/83-ALC1/2014	Party Name:LA-DE MURE	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00961/AM14/	RLA File :05/23/040/00469/AM14/	Lic.No/Date:0510379099 12.02.2014	Defer Date:30.10.2014
Decision : Comments awaited from DC(MSME). Re-listed for 30.10.2014.				

184	Case No.: 47/8/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00183/AM15/	RLA File :03/94/040/01031/AM14/	Lic.No/Date:03107703 94 14.02.2014	Defer Date: 30.10.2014
Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 30.10.2014.				

[Signature]
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 Ministry of Commerce & Industry, New Delhi

185	Case No.:69/8/83-ALC1/2014	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00205/AM15/	RLA File :03/94/040/01029/AM14/	Lic.No/Date:0310770353 14.02.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 29.9.2014 issued by Deptt. of C&PC(PC.Div) . The case is re-listed for 30.10.2014.				

Case No.:72/8/83-ALC1/2014	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00208/AM15/	RLA File :03/94/040/00918/AM14/	Lic.No/Date:0310770386 14.02.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/53/2000-Ch.II dated 15.09.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
PEG 7(Glyceryl Cocoate) Packed in HDPE Carboys made out HDPE Granules. Each carboys containing 200 Kgs. Nt. Wt. & 8.5 Kg Tare Wt. Net content of HDPE Granules contained in 3,000 Carboys=25,500 Kgs.	1 Kg	Glycerine	0.156Kg
		Coconut Fatty Acid	0.353Kg
		Ethylene Oxide	0.522Kg
		HDPE Granules	As per EXIM policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

187	Case No.:31/2/83-ALC1/2014	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00956/AM14/	RLA File :10/24/040/00080/AM14/	Lic.No/Date:1010056981 18.02.2014	Defer Date:30.10.2014
Decision : Comments awaited from DBT . Reminder to DBT issued on 14.7.2014 for				


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 Ministry of Commerce & Industry, New Delhi-110011

comments. The case is re-listed for 30.10.2014.

188	Case No.: 32/2/83-ALC1/2014	Party Name: ASIATIC INDUSTRIES	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00957/AM14/	RLA File :08/24/040/00491/AM14/	Lic.No/Date: 0810128983 18.02.2014	Defer Date:30.10.2014
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.10.2014.			

189	Case No.: 8/2/83-ALC1/2014	Party Name: MAGNUM OVERSEAS (INDIA)	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00008/AM15/	RLA File :03/95/040/00904/AM14/	Lic.No/Date: 0310770510 18.02.2014	Defer Date:30.12.2014
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem. Div)was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 30.12.2014.			

190	Case No.: 29/2/83-ALC1/2014	Party Name: INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Approved
	HQ File :01/83/050/00954/AM14/	RLA File :05/23/040/00475/AM14/	Lic.No/Date: 0510380019 21.02.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/181/2014-TSW dated 15.10.2014 the Committee decided to approve the case as under :-			

Export item No.1: Multicolor/Single Printed Laminated Hardbound Books.

Quantity : 2,50,000 Numbers

Import items:

S.No.	Item Description	Qty. Recommended
1	Printing Paper Coated/Uncoated 70-170 GSM $\pm$ 10% in GSM	1.12 Kg/Kg content in the export product or applied quantity whichever is less
3	Book Binding Board (0.8 mm to 3.0 mm)	1.10 Kg/Kg content in the export product
7	U V Varnish	Not allowed as import content has not been given

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8	Printing Ink (Black)	Total 10 gms/Kg of export product (value limited to 2% of FOB value of export) for both the items
9	Printing Ink (Colour)	
10	Presensitised Positive Offset Aluminium Plate (Lithographic/Thermal)	Limited to 3% of FOB value of export or applied quantity whichever is less

Export item No.2 : Multicolor/Single Printed Laminated Softcover Books .

Quantity : 2,20,000 Numbers.

Import items:

S.No.	Item Description	Qty. Recommended
1	Printing Paper Coated/Uncoated 70-170 GSM $\pm$ 10% in GSM	1.12 Kg/Kg content in the export product or applied quantity whichever is less
2	Paper Board 200-400 GSM $\pm$ 10% in GSM	1.15 Kg/Kg content in the export product
7	U V Varnish	Not allowed as import content has not been given
8	Printing Ink (Black)	Total 10 gms (value limited to 2% of FOB value of export) for both the items
9	Printing Ink (Colour)	
10	Presensitised Positive Offset Aluminium Plate (Lithographic/Thermal)	Limited to 3% of FOB value of export or applied quantity whichever is less
11	Rubber Blanket	250 Numbers

Export item No.3: Printed Diaries/Note Books with PVC Coated paper/Covering Material Diaries & Note Books.

Quantity : 3,25,000 Numbers

Import item:

S.No.	Item Description	Qty. Recommended
1	Printing Paper Coated/Uncoated 70-170 GSM $\pm$ 10% in GSM	1.126 Kg/Kg content in the export product or applied quantity

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 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली
 Ministry of Commerce & Industry

		whichever is less
2	Paper Board 200-400 GSM $\pm$ 10% in GSM	1.05 Kg/Kg content in the export product
3	Book Binding Board (0.8 mm to 3.0 mm)	1.10 Kg/Kg content in the export product
4	PVC Coated Paper/Covering Material	1.05 Kg/Kg content in the export product
7	U V Varnish	Not allowed as import content has not been given
8	Printing Ink (Black)	1 gm/Kg of export product
9	Printing Ink (Colour)	
10	Presensitised Positive Offset Aluminium Plate (Lithographic/Thermal)	Limited to 3% of FOB value of export or applied quantity whichever is less
11	Rubber Blanket	300 Numbers

Export item No.4: Multicolor Printed Varnished Calendars with or without wireo & Hanger Calendars

Quantity : 2,90,000 Numbers

Import items:

S.No.	Item Description	Qty. Recommended
1	Printing Paper Coated/Uncoated 70-170 GSM $\pm$ 10% in GSM	1.02 Kg/Kg content in the export product
2	Paper Board 200-400 GSM $\pm$ 10% in GSM	1.05 Kg/Kg content in the export product
3	Book Binding Board (0.8 mm to 3.0 mm)	1.10 Kg/Kg content in the export product
5	Wireo	Net to Net
6	Hanger (Wire formed)	Net to Net
7	U V Varnish	Not allowed as import content has not been given
8	Printing Ink (Black)	Total 10 gms (value limited to 2% of FOB value of export) for both the items
9	Printing Ink (Colour)	
10	Presensitised Positive Offset Aluminium Plate (Lithographic/Thermal)	Limited to 2% of FOB value of export or applied quantity whichever is less


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 Ministry of Commerce & Industry, New Delhi

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

191	Case No.: 30/2/83-ALC1/2014	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00955/AM14/	RLA File :08/24/040/00525/AM14/	Lic.No/Date:0810129078 21.02.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

192	Case No.: 8/8/83-ALC1/2014	Party Name: COLOURTEX INDUSTRIES LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00144/AM15/	RLA File :03/94/040/01032/AM14/	Lic.No/Date:0310771319 21.02.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

193	Case No.: 13/8/83-ALC1/2014	Party Name: CRODA INDIA COMPANY PRIVATE LIMITED.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Approved
	HQ File :01/83/050/00149/AM15/	RLA File :03/94/040/01061/AM14/	Lic.No/Date:0310771920 25.02.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/31/2014-dated 07.10.2014, the Committee decided to approve the case as under :-				

Export Item	Qty.	Import Item	Qty.
Suneronic A7-LQ-(TH) Fatty Alcohol Ethoxylate 7 moles	1 Kg	Acetic Acid	0.0007 Kg
		Caustic Potash	0.001 Kg
		Ethylene Oxide	0.598 Kg
		Nedol 25	0.400 Kg
Syneronic 13/6.5-LQ-(TH) Fatty Alcohol Ethoxylate 6.5 moles	1 Kg	Acetic Acid	0.001 Kg
		Caustic Potash	0.001 Kg
		Ethylene Oxide	0.588 Kg
		Tridecanol	0.400 Kg
Syneronic OP 10-LQ-(TH)-LQ-(TH) Fatty Alcohol Ethoxylate 10 moles	1 Kg	Acetic Acid	0.001 Kg
		Caustic Potash	0.001 Kg
		Ethylene Oxide	0.681 Kg
		Para Octyl Phenol	0.310 Kg


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Syneronic A11--LQ-(TH) Fatty Alcohol Ethoxylate 11 moles	1 Kg	Acetic Acid	0.0007 Kg
		Caustic Potash	0.0009 Kg
		Ethylene Oxide	0.700 Kg
		Neodol 25	0.300 Kg
Syneronic A13/10--LQ-(TH) Fatty Alcohol Ethoxylate 10 moles	1 Kg	Acetic Acid	0.001 Kg
		Caustic Potash	0.001 Kg
		Ethylene Oxide	0.688 Kg
		Tridecanol	0.300 Kg
ATPLUS 245-LQ-(TH)-Alkoxylated Alcohol 8 mole EO and 2 mole P.O.	1 KG	Caustic Potash	0.001 Kg
		Ethylene Oxide	0.550 Kg
		NEODOL 91	0.255 Kg
		Propylene Oxide	0.180 Kg

RA concerned may take necessary action under Para 4.7 of IIBP as per above decision of NORMS COMMITTEE.

Case No.:83/8/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00219/AM15/	RLA File :17/24/040/00122/AM14/	Lic.No/Date:171000571 4 26.02.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/78/2012-Ch.II dated 28.07.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Product-O-3118(Fatty Alcohol Ethodylate)(Appearance: at 20 Deg C White Colour)	1 Kg	Ethylene Oxide	0.747 Kg
		Oleyl Cetyl Alcohol(Rofanol 80/85V/OCENOL 80/85)(Colourless to yellowish liquid)	0.253 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:27/8/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00163/AM15/	RLA File :17/24/040/00124/AM14/	Lic.No/Date:1710005716 28.02.2014	Defer Date:


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 Ministry of Commerce & Industries, Govt. of India

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/78/2012-Ch.II dated 14.10.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Product-12-AY(Fatty Alcohol Ethoxylate) (Appearance: White to off white Flakes)	1 Kg	Ceto Stearyl Alcohol(Off white flakes)	0.166Kg
		Ethylene Oxide (Colourless clear liquid)	0.833 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.: 9/8/83-ALC1/2014	Party Name: BHAVIN INDUSTRIES	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Approved
HQ File :01/83/050/00145/AM15/	RLA File :03/94/040/01041/AM14/	Lic.No/Date: 031077313 6 05.03.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/11/2011-PC.II dated 22.9.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Super White Master Batch (Containing 20 $\pm$ 1% LLDPE and 80 $\pm$ 1% Calcium Carbonate)	1 Kg	1. LLDPE Granules	0.2029 Kg
		2. Calcium Carbonate	0.8240 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.: 81/8/83-ALC1/2014	Party Name: CHEMOCID IMPEX PVT. LTD.,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
HQ File :01/83/050/00217/AM15/	RLA File :03/94/040/01048/AM14/	Lic.No/Date: 0310773124 05.03.2014	Defer Date: 30.10.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for

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विदेश व्यापार महाविभाग
Directorate General of Foreign Trade
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Ministry of Commerce & Industry, New Delhi-110011

30.10.2014

Case No.: 41/8/83-ALC1/2014	Party Name: PRIMA CHEMICALS,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Approved
HQ File :01/83/050/00177/AM15/	RLA File :08/24/040/00545/AM14/	Lic.No/Date: 081012943 5 06.03.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. C.II-14011/32/2014-Ch.II dated 29.09.2014, the Committee decided to approve the case as under :-

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Export Item	Qty.	Import Item	Qty.
Solvent Yellow 93 (Cl. No.48160)	1 Kg	1 Phenyl 3-Methyl 5-Pyrazolone	1.00Kg
		Triethyl Ortho Formate	0.435 Kg
		Diethylene Glycol	0.200 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.: 42/8/83-ALC1/2014	Party Name: VIBFAST PIGMENTS PVT. LTD.,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
HQ File :01/83/050/00178/AM15/	RLA File :08/24/040/00543/AM14/	Lic.No/Date: 0810129434 06.03.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014			

Case No.: 65/8/83-ALC1/2014	Party Name: JJ.PLASTALLOY PVT. LTD.,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
HQ File :01/83/050/00201/AM15/	RLA File :15/24/040/00014/AM14/	Lic.No/Date: 1510021432 07.03.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 29.9.2014 issued by Deptt. of C&PC(PC.Div) . The case is re-listed for 30.10.2014.			

Case No.: 21/8/83-	Party Name: KHYATI	Meet No/Date: 10/83-	Status: Case
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[Signature]
 डॉ.ना.घोष / DONA GHOSH
 उप.महानिदेशक विदेश व्यापार
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 Ministry of Commerce & Industry, New Delhi-110011

ALC1/2014	CHEMICALS PVT. LTD.	ALC1/2014 17.09.2014	Deferred
HQ File :01/83/050/00157/AM15/	RLA File :08/24/040/00549/AM14/	Lic.No/Date:0810129473 10.03.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.			

Case No.:74/8/83- ALC1/2014	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
202 HQ File :01/83/050/00210/AM15/	RLA File :03/95/040/00963/AM14/	Lic.No/Date:0310773678 10.03.2014	Defer Date:30.10.2014
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 13.10.2014 issued by DIPP. The case is re-listed for 30.10.2014.			

Case No.:85/8/83- ALC1/2014	Party Name:A.G.MULTIPACK,	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
203 HQ File :01/83/050/00221/AM15/	RLA File :56/24/040/00045/AM14/	Lic.No/Date:5610003816 10.03.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 30.10.2014.			

Case No.:82/8/83- ALC1/2014	Party Name:RAJ BORAX PVT. LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
204 HQ File :01/83/050/00218/AM15/	RLA File :03/95/040/00958/AM14/	Lic.No/Date:0310773882 11.03.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.			

Case No.:1/50/83- ALC1/2013	Party Name:UPL LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
205 HQ File :01/83/050/00940/AM14/	RLA File :03/95/040/00989/AM14/	Lic.No/Date:0310774156 12.03.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.			

206 Case No.:2/4/83- ALC1/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/83- ALC1/2014	Status:Case Deferred
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 Directorate General of Foreign Trade
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 Ministry of Commerce & Industry, New Delhi-110011

			17.09.2014	
	HQ File :01/83/050/00107/AM15/	RLA File :09/24/040/00635/AM14/	Lic.No/Date:0910059542 12.03.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

	Case No.: 67/8/83- ALC1/2014	Party Name:UPL LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
207	HQ File :01/83/050/00203/AM15/	RLA File :03/95/040/00975/AM14/	Lic.No/Date:0310774153 12.03.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

	Case No.: 15/8/83- ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
208	HQ File :01/83/050/00151/AM15/	RLA File :03/94/040/01106/AM14/	Lic.No/Date:0310774648 14.03.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

	Case No.: 68/8/83- ALC1/2014	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
209	HQ File :01/83/050/00204/AM15/	RLA File :03/95/040/01011/AM14/	Lic.No/Date:0310774612 14.03.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

	Case No.: 14/8/83- ALC1/2014	Party Name:DAIKAFFIL CHEMICALS INDIA LTD.,	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
210	HQ File :01/83/050/00150/AM15/	RLA File :03/94/040/00946/AM14/	Lic.No/Date:0310774815 18.03.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

211	Case No.: 24/8/83- ALC1/2014	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
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 Dy. Director General of Foreign Trade
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 Directorate General of Foreign Trade
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 Ministry of Commerce & Industry, New Delhi-110011

HQ File :01/83/050/00160/AM15/	RLA File :03/95/040/00953/AM14/	Lic.No/Date:0310774806 18.03.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.			

Case No.: 1/10/83- ALC1/2014	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00231/AM15/	RLA File :03/95/040/01005/AM14/	Lic.No/Date:0310774741 18.03.2014	Defer Date:30.10.2014
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.			

Case No.: 78/10/83- ALC1/2014	Party Name:ITC LIMITED	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00308/AM15/	RLA File :09/24/040/00622/AM14/	Lic.No/Date:0910059580 18.03.2014	Defer Date:30.10.2014
Decision :The Committee considered the case as per agenda and noted that hard copy from RA, Hyderabad has been received and sent to DIPP on 26.9.2014. The case is re-listed for 30.10.2014.			

Case No.: 50/8/83- ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Approved								
HQ File :01/83/050/00186/AM15/	RLA File :03/94/040/01024/AM14/	Lic.No/Date:031077504 6 19.03.2014	Defer Date:								
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/176/2011-dated 07.10.2014; the Committee decided to approve the case as under :-											
<table border="1"> <thead> <tr> <th>Export Item</th><th>Qty.</th><th>Import Item</th><th>Qty.</th></tr> </thead> <tbody> <tr> <td>As approved by NC</td><td>-do-</td><td>As approved by NC</td><td>-do-</td></tr> </tbody> </table>				Export Item	Qty.	Import Item	Qty.	As approved by NC	-do-	As approved by NC	-do-
Export Item	Qty.	Import Item	Qty.								
As approved by NC	-do-	As approved by NC	-do-								
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.											


 डोना घोष / DONA GHOSH
 उप महाविदेशी व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महाविदेशी व्यापार
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

	Case No.: 40/8/83-ALC1/2014	Party Name: ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
215	HQ File :01/83/050/00176/AM15/	RLA File :08/24/040/00563/AM14/	Lic.No/Date:0810129823 20.03.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

	Case No.: 49/8/83-ALC1/2014	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
216	HQ File :01/83/050/00185/AM15/	RLA File :03/94/040/01105/AM14/	Lic.No/Date:0310775209 20.03.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

	Case No.: 35/8/83-ALC1/2014	Party Name: GREENPLY INDUSTRIES LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
217	HQ File :01/83/050/00171/AM15/	RLA File :05/23/040/00526/AM14/	Lic.No/Date:0510382380 21.03.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 30.10.2014.				

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Case No.: 43/8/83-ALC1/2014	Party Name: KLJ ORGANIC LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Approved
HQ File :01/83/050/00179/AM15/	RLA File :05/23/040/00438/AM14/	Lic.No/Date:051038247 4 21.03.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/36/2011-Ch.II dated 7.10.2014, the Committee decided to approve the case as under :-			
Export Item	Qty.	Import Item	Qty.
Chlorinated Paraffin (L) (Chlorine Content 46%-50%)	1 Kg	1. Linear Alpha Olefins 2. Chlorine 3. Tin Stabilizer	0.562 Kg 0.711 Kg 0.010 Kg


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HM-HDPE Drums made of HM –HDPE Blowing Grade(Total No. of Drums=2400 Nos.) may be allowed a per packing policy.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

219	Case No.: 7/8/83-ALC1/2014	Party Name: R. K. INDUSTRIES	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00143/AM15/	RLA File :34/24/040/00312/AM14/	Lic.No/Date:3410039637 24.03.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

220	Case No.: 19/8/83-ALC1/2014	Party Name: SCHOTT KAISHA PRIVATE LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Approved
	HQ File :01/83/050/00155/AM15/	RLA File :03/95/040/01036/AM14/	Lic.No/Date:0310775525 24.03.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/26/2014-TSW dated 14.10.2014, the Committee decided to approve the case as under :-				
220	Export Item	Qty.	Import Item	Qty.
	Glass Cartridges for use in Dental/Pen Injectors/ Auto Injectors in various capacities sterile or non-sterile	1 Kg (Net content of glass)	Relevant Glass Tubing	1.2 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

221	Case No.: 51/8/83-ALC1/2014	Party Name: CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00187/AM15/	RLA File :03/94/040/01064/AM14/	Lic.No/Date:0310775539 24.03.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to examine the				


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case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 30.10.2014.

Case No.:55/8/83-ALC1/2014	Party Name:SCHOTT KAISHA PRIVATE LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00191/AM15/	RLA File :03/95/040/01037/AM14/	Lic.No/Date:031077552 1 24.03.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/26/2014-TSW dated 14.10.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Glass Cartridges for use in Dental/Pen Injectors/ Auto Injectors in various capacities sterile or non-sterile	1 Kg (Net content of glass)	Relevant Glass Tubing	1.2 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:64/8/83-ALC1/2014	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
223 HQ File :01/83/050/00200/AM15/	RLA File :08/24/040/00571/AM14/	Lic.No/Date:0810129933 24.03.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.			

Case No.:76/8/83-ALC1/2014	Party Name:KLJ ORGANIC LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
224 HQ File :01/83/050/00212/AM15/	RLA File :05/23/040/00521/AM14/	Lic.No/Date:051038252 8 24.03.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/36/2011-Ch.II dated 7.10.2014, the Committee decided to approve the case as under :-			


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Export Item	Qty.	Import Item	Qty.
Chlorinated Paraffin Content (L)/(Chlorine 61%-65%)	1 Kg	1. Linear Alpha Olefins	0.389 Kg
		2. Chlorine	1.093 Kg
		3. Tin Stabilizer	0.010 Kg

HM –HDPE Drums made of HM-HDPE Blowing Grade (Total No. of Drums=2800 Nos.) may be allowed as per packing policy.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

225	Case No.: 77/8/83-ALC1/2014	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00213/AM15/	RLA File :05/23/040/00531/AM14/	Lic.No/Date:0510382554 24.03.2014	Defer Date:30.10.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.			

226	Case No.: 6/8/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00142/AM15/	RLA File :08/24/040/00575/AM14/	Lic.No/Date:0810130057 26.03.2014	Defer Date:30.10.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.			

227	Case No.: 20/8/83-ALC1/2014	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00156/AM15/	RLA File :05/23/040/00529/AM14/	Lic.No/Date:0510382791 26.03.2014	Defer Date:30.10.2014
	Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again issued DL to firm on 27.5.2014. The case is re-listed for 30.10.2014.			

228	Case No.: 62/8/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File	RLA File	Lic.No/Date:0810130058	Defer

[Signature]
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:01/83/050/00198/AM15/	:08/24/040/00573/AM14/	26.03.2014	Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.			

229	Case No.: 63/8/83-ALC1/2014	Party Name: PREM INDUSTRIES	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00199/AM15/	RLA File :05/24/040/00475/AM14/	Lic.No/Date:0510382789 26.03.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.				

230	Case No.: 58/10/83-ALC1/2014	Party Name: DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00288/AM15/	RLA File :03/94/040/01017/AM14/	Lic.No/Date:0310775951 26.03.2014	Defer Date:30.10.2014
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

231	Case No.: 36/8/83-ALC1/2014	Party Name: UPL LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00172/AM15/	RLA File :03/95/040/00939/AM14/	Lic.No/Date:0310776173 27.03.2014	Defer Date:30.10.2014
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.10.2014.				

232	Case No.: 57/10/83-ALC1/2014	Party Name: CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00287/AM15/	RLA File :03/94/040/01161/AM14/	Lic.No/Date:0310776071 27.03.2014	Defer Date:30.10.2014
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

233	Case No.: 16/8/83-ALC1/2014	Party Name: HOSLEY INDIA PRIVATE LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
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HQ File :01/83/050/00152/AM15/	RLA File :05/23/040/00539/AM14/	Lic.No/Date:0510383028 28.03.2014	Defer Date:30.10.2014
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Decision :Comments awaited from DIPP. The case is re-listed for 30.10.2014.

234	Case No.:18/8/83-ALC1/2014	Party Name:MAHARASHTRA ORGANO METALLIC CATALYSTS PVT.LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00154/AM15/	RLA File :03/95/040/01049/AM14/	Lic.No/Date:0310776309 28.03.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.10.2014.				

235	Case No.:28/8/83-ALC1/2014	Party Name:SECURE PRINT SOLUTIONS PRIVATE LIMITED	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00164/AM15/	RLA File :02/24/040/00228/AM14/	Lic.No/Date:0210201738 28.03.2014	Defer Date:30.10.2014
Decision : Comments awaited from DIPP. The case is re-listed for 30.10.2014.				

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Case No.:87/8/83-ALC1/2014	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00223/AM15/	RLA File :31/83/040/00246/AM14/	Lic.No/Date:311006331 7 28.03.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. C.II 14013/1/2014-Ch.II dated 26.9.2014, the Committee decided to approve the case as under :-			
Export Item	Qty.	Import Item	Qty.
Clodinafop Propargyl 15% WP (Topik 15 WP)	1 Kg	1. Clodinafop Propargyl Technical	0.159 Kg
		2. Cloquintocet Mexyl Technical	0.04 Kg
		3. Atplus 245 (Alkoxyated Alcohol)	0.44 Kg
		4. Hostapon THPC (Fatty Acid Methyltauride Sodium Salt)	0.04 kg
		5. Sipernat 50S (Silicon	0.313 Kg

[Signature]
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.: 88/8/83- ALC1/2014	Party Name: RUSHABH INVESTMENT PVT. LTD.	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Approved
HQ File :01/83/050/00224/AM15/	RLA File :31/83/040/00244/AM14/	Lic.No/Date: 3110063307 28.03.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/110/2014-TSW dated 14.10.2014, the Committee decided to approve the case as under :-

Export Item:

S.No.	Item Description	Quantity	Unit of Measurement
1.	Phone Card / Scratch Card (Paper based)	1	Kg

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Import Item:

S.No.	Item Description	Quantity recommended
1.	Paper Board 190 to 550 GSM	1.20 Kg
2.	Printing Ink UV	0.0351 kg
3.	Varnish UV	0.00531 Kg
4.	CTC Ink SJ-500 Standard	0.000185 Kg
5.	UV Lamp (2 KV-12 KV)	0.000158 Pcs
6.	Photopolymer Printing Plates / Photosensitive relief printing plates WF 95 DII	0.00131 Pcs

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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Case No.: 89/8/83- ALC1/2014	Party Name: RUSHABH INVESTMENT PVT. LTD.	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Deferred
HQ File :01/83/050/00225/AM15/	RLA File :31/83/040/00245/AM14/	Lic.No/Date: 3110063308 28.03.2014	Defer Date: 30.10.2014

Decision :Comments awaited from DIPP. The case is re-listed for 30.10.2014.

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239	Case No.:19/10/83-ALC1/2014	Party Name:KUTCH CHEMICAL INDUSTRIES LTD.,	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00249/AM15/	RLA File :34/24/040/00311/AM14/	Lic.No/Date:3410039661 28.03.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 26.9.2014. The case is re-listed for 30.10.2014.				

240	Case No.:66/10/83-ALC1/2014	Party Name:KAYGEE- LOPAREX INDIA PVT. LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00296/AM15/	RLA File :03/94/040/01188/AM14/	Lic.No/Date:0310776395 28.03.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 26.9.2014. The case is re-listed for 30.10.2014.				

241	Case No.:67/10/83-ALC1/2014	Party Name:KAYGEE- LOPAREX INDIA PVT. LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00297/AM15/	RLA File :03/94/040/01187/AM14/	Lic.No/Date:0310776392 28.03.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DIPP on 14.10.2014. The case is re-listed for 30.10.2014.				

242	Case No.:29/8/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00165/AM15/	RLA File :08/24/040/00495/AM14/	Lic.No/Date:0810130139 31.03.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.10.2014.				

243	Case No.:33/8/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00169/AM15/	RLA File :03/95/040/00123/AM14/	Lic.No/Date:0310776584 01.04.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.10.2014.				


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244	Case No.: 34/8/83-ALC1/2014	Party Name: SABERO ORGANICS GUJARAT LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00170/AM15/	RLA File :03/95/040/00933/AM14/	Lic.No/Date:0310776563 01.04.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.10.2014.				

245	Case No.: 39/8/83-ALC1/2014	Party Name: KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00175/AM15/	RLA File :05/23/040/00556/AM14/	Lic.No/Date:0510383278 01.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to Deptt. of C&PC(PC.Div) on 4.8.2014. The case is re-listed for 30.10.2014.				

246	Case No.: 46/8/83-ALC1/2014	Party Name: PRIMA CHEMICALS,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00182/AM15/	RLA File :08/24/040/00585/AM14/	Lic.No/Date:0810130207 01.04.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.10.2014.				

247	Case No.: 52/8/83-ALC1/2014	Party Name: SABERO ORGANICS GUJARAT LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00188/AM15/	RLA File :03/95/040/00886/AM14/	Lic.No/Date:0310776574 01.04.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.10.2014.				

248	Case No.: 59/8/83-ALC1/2014	Party Name: PRIMA CHEMICALS,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00195/AM15/	RLA File :08/24/040/00587/AM14/	Lic.No/Date:0810130208 01.04.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.10.2014.				


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249	Case No.: 73/8/83- ALC1/2014	Party Name: SABERO ORGANICS GUJARAT LIMITED	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00209/AM15/	RLA File :03/95/040/00875/AM14/	Lic.No/Date:0310776591 01.04.2014	Defer Date:30.10.2014
Decision : DL dated 27.8.2014 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 30.10.2014.				

250	Case No.: 84/8/83- ALC1/2014	Party Name: PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00220/AM15/	RLA File :33/24/040/00018/AM14/	Lic.No/Date:3310029392 01.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div) on 21.8.2014. The case is re-listed for 30.10.2014.				

251	Case No.: 64/2/83- ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00021/AM15/	RLA File :08/24/040/00552/AM14/	Lic.No/Date:0810130300 02.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to Deptt. of C&PC(Chem.Div) on 21.8.2014. The case is re-listed for 30.10.2014.				

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Case No.:38/8/83-ALC1/2014	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00174/AM15/	RLA File :03/94/040/01165/AM14/	Lic.No/Date:0310776801 02.04.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/155/2011-Ch.II dated 29.9.2014, the Committee decided to approve the case as under :-			
Export Item	Qty.	Import Item	Qty.
Distilled Fatty Acid (C16-C18) derived from Palm Fatty Acid Distillate	1 Kg	Palm Fatty Acid Distillate (PFAD) FFA (as palmitic) = 70 PCT min. Total saponifiable matter (TSM) = 95 PCT Min.	1.05 Kg


 डॉना घोष / DONA GHOSH
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 Ministry of Commerce & Industry, New Delhi

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.: 53/8/83-ALC1/2014	Party Name: PAPER PLUS CORPORATION	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Approved
HQ File :01/83/050/00189/AM15/	RLA File :03/95/040/01060/AM14/	Lic.No/Date: 0310776807 02.04.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/150/2014-TSW dated 14.10.2014, the Committee decided to approve the case as under :-

Export Item Self Adhesive Paper (170 GSM+/-10%) with Adhesive coating weight of 20 GM/SQM

253 **Quantity** : 1 Sq. Meter

Import Items:

S.No.	Item description	Quantity Recommended
1.	One side coated paper (75 GSM +/- 10%)	1.04 Sq. Meter
2.	Adhesive (55% Solid) (Water Based)	0.042 Kg
3.	Silicon Coated Paper (75 GSM +/-10%)	1.04 Sq. Meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.: 56/8/83-ALC1/2014	Party Name: PAPER PLUS CORPORATION	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Approved
HQ File :01/83/050/00192/AM15/	RLA File :03/95/040/01059/AM14/	Lic.No/Date: 0310776803 02.04.2014	Defer Date:

254 **Decision :** The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/150/2014-TSW dated 14.10.2014, the Committee decided to approve the case as under :-

Export Item Self Adhesive Paper (170 GSM+/-10%) with Adhesive coating weight of 20 GM/SQM

[Signature]
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 Dy. Director General of Foreign Trade
 विदेश व्यापार महाविदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग विभाग, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Quantity : 1 Sq. Meter

Import Items:

S.No.	Item description	Quantity Recommended
1.	One side coated paper (75 GSM +/- 10%)	1.04 Sq. Meter
2.	Adhesive (55% Solid) (Water Based)	0.042 Kg
3.	Silicon Coated Paper (75 GSM +/-10%)	1.04 Sq. Meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

255	Case No.: 59/10/83-ALC1/2014	Party Name: KALPENA INDUSTRIES LIMITED,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00289/AM15/	RLA File :03/94/040/01121/AM14/	Lic.No/Date:0310776797 02.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

256	Case No.: 60/10/83-ALC1/2014	Party Name: KALPENA INDUSTRIES LIMITED,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00290/AM15/	RLA File :03/94/040/01122/AM14/	Lic.No/Date:0310776795 02.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

257	Case No.: 3/4/83-ALC1/2014	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00108/AM15/	RLA File :09/24/040/00679/AM14/	Lic.No/Date:0910059708 03.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

258	Case No.: 1/6/83-ALC1/2014	Party Name: DEE DEE LABEL	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
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 डोना घोष / DONA GHOSH
 उप महाविदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशक
 Directorate General of Foreign Trade
 राज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

HQ File :01/83/050/00135/AM15/	RLA File :03/94/040/01194/AM14/	Lic.No/Date:0310776882 03.04.2014	Defer Date:30.10.2014
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Decision :Comments awaited from DIPP. The case is re-listed for 30.10.2014.

Case No.: 54/8/83- ALC1/2014	Party Name:PAPER PLUS CORPORATION	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status: Case Approved
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HQ File :01/83/050/00190/AM15/	RLA File :03/95/040/01063/AM14/	Lic.No/Date:0310776889 03.04.2014	Defer Date:
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Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/150/2014-TSW dated 14.10.2014, the Committee decided to approve the case as under :-

Export Item Self Adhesive Paper (170 GSM+/-10%) with Adhesive coating weight of 20 GM/SQM

Quantity : 1 Sq. Meter

Import Items:

S.No.	Item description	Quantity Recommended
1.	One side coated paper (75 GSM +/- 10%)	1.04 Sq. Meter
2.	Adhesive (55% Solid) (Water Based)	0.042 Kg
3.	Silicon Coated Paper (75 GSM +/-10%)	1.04 Sq. Meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.: 62/10/83- ALC1/2014	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status: Case Deferred
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HQ File :01/83/050/00292/AM15/	RLA File :03/95/040/01062/AM14/	Lic.No/Date:0310776876 03.04.2014	Defer Date:30.10.2014
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Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.

Case No.: 32/8/83- ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status: Case Deferred
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HQ File :01/83/050/00168/AM15/	RLA File :08/24/040/00004/AM15/	Lic.No/Date:0810130417 07.04.2014	Defer Date:30.10.2014
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Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed


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 Directorate General of Foreign Trade
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 Ministry of Commerce & Industry, New Delhi-110011

for 30.10.2014.

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Case No.:57/8/83-ALC1/2014	Party Name:JINDAL PHOTO LTD	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00193/AM15/	RLA File :05/23/040/00510/AM14/	Lic.No/Date:0510383811 07.04.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/21/2014-TSW dated 2.9.2014, the Committee decided to approve the case as under :-			
<u>Export Item</u> Rolls of Photographic Color Paper			
<u>Quantity</u> : 1 Sq. Meter			
<u>Import Items:</u>			
S.No.	Item description	Quantity Recommended	
1.	Jumbo Rolls of Photographic Color Paper	1.025 Sq. Meter	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.: 78/8/83-ALC1/2014	Party Name: WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
HQ File :01/83/050/00214/AM15/	RLA File :02/24/040/00226/AM14/	Lic.No/Date: 0210202206 07.04.2014	Defer Date: 30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.10.2014.			

Case No.: 50/10/83-ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
HQ File :01/83/050/00280/AM15/	RLA File :03/95/040/00931/AM14/	Lic.No/Date: 0310777359 07.04.2014	Defer Date: 30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 14.10.2014. The case is re-listed for 30.10.2014.			

Case No.: 52/10/83-ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
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 डोना घोष DONA GHOSH
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HQ File :01/83/050/00282/AM15/	RLA File :03/95/040/00932/AM14/	Lic.No/Date:0310777364 07.04.2014	Defer Date:30.10.2014
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Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.

Case No.: 61/10/83- ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Deferred
HQ File :01/83/050/00291/AM15/	RLA File :03/95/040/00874/AM14/	Lic.No/Date:0310777357 07.04.2014	Defer Date:30.10.2014

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.

Case No.: 65/10/83- ALC1/2014	Party Name: MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Deferred
HQ File :01/83/050/00295/AM15/	RLA File :03/95/040/01040/AM14/	Lic.No/Date:0310777422 07.04.2014	Defer Date:30.10.2014

Decision :The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 26.9.2014. The case is re-listed for 30.10.2014.

Case No.: 63/10/83- ALC1/2014	Party Name: TASKAR CHEMICALS PVT. LTD.	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Deferred
HQ File :01/83/050/00293/AM15/	RLA File :03/95/040/01056/AM14/	Lic.No/Date:0310777552 08.04.2014	Defer Date:30.10.2014

Decision :The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 14.10.2014. The case is re-listed for 30.10.2014.

Case No.: 64/10/83- ALC1/2014	Party Name: TASKAR CHEMICALS PVT. LTD.	Meet No/Date: 10/83- ALC1/2014 17.09.2014	Status: Case Deferred
HQ File :01/83/050/00294/AM15/	RLA File :03/95/040/01057/AM14/	Lic.No/Date:0310777548 08.04.2014	Defer Date:30.10.2014

Decision :The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 26.9.2014. The case is re-listed for 30.10.2014.

[Signature]
 डोना घोष / DONA GHOSH
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 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग विभाग, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

270	Case No.: 65/2/83-ALC1/2014	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00022/AM15/	RLA File :03/94/040/01097/AM14/	Lic.No/Date:0310777657 09.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

271	Case No.: 41/10/83-ALC1/2014	Party Name: TIKI TAR INDUSTRIES (BARODA) LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00271/AM15/	RLA File :03/95/040/01008/AM14/	Lic.No/Date:0310777692 09.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

272	Case No.: 25/10/83-ALC1/2014	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00255/AM15/	RLA File :17/24/040/00137/AM14/	Lic.No/Date:1710005775 10.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) 26.9.2014. The case is re-listed for 30.10.2014.				

273	Case No.: 56/10/83-ALC1/2014	Party Name: ADVANCED TEXTILES AND MATERIALS PVT. LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Approved
	HQ File :01/83/050/00286/AM15/	RLA File :03/94/040/01151/AM14/	Lic.No/Date:0310777901 10.04.2014	Defer Date:
Decision : : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/125/2014-TSW dated 14.10.2014, the Committee decided to approve the case as under :-				
<u>Export Item</u> Stitched Bonded Glass Fibre Fabrics (Mats) Net Content – 1. Glass Rovings (300 to 24000 Tex) – 3,25,000.000 Kg 2. Chop Strand Mat (225 to 600 GSM) – 81,250.000 Kg				
<u>Quantity</u> : 1 Kg				
<u>Import Items:</u>				


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 Ministry of Commerce & Industry, New Delhi

S.No.	Item description	Quantity Recommended
1.	Glass Roving(300 to 2400 Tex)	1.0364 Kg/Kg content in export product
2.	Chop Strand Mat(225 to 600 GSM)	1.0364 Kg/Kg content in export product

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

274	Case No.: 49/10/83-ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00279/AM15/	RLA File :03/95/040/00013/AM15/	Lic.No/Date:0310778052 11.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) 7.10.2014. The case is re-listed for 30.10.2014.				

275	Case No.: 68/10/83-ALC1/2014	Party Name: TYTAN ORGANICS PVT. LTD.,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00298/AM15/	RLA File :03/95/040/01029/AM14/	Lic.No/Date:0310778072 11.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

276	Case No.: 17/10/83-ALC1/2014	Party Name: KLJ ORGANIC LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00247/AM15/	RLA File :05/23/040/00006/AM15/	Lic.No/Date:0510384020 15.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

277	Case No.: 16/10/83-ALC1/2014	Party Name: FIRE SAFETY DEVICES PVT. LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00246/AM15/	RLA File :05/23/040/00003/AM15/	Lic.No/Date:0510384201 16.04.2014	Defer Date:30.10.2014

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 डी. प्रमोद / DONA GHOSH
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 Directorate General of Foreign Trade
 उद्योग एवं उद्योग मंत्रालय, नई दिल्ली
 Ministry of Commerce & Industry, New Delhi

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 7.10.2014. The case is re-listed for 30.10.2014.

278	Case No.: 55/10/83-ALC1/2014	Party Name: YASHO INDUSTRIES PVT.LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00285/AM15/	RLA File :03/95/040/00027/AM15/	Lic.No/Date:0310778489 16.04.2014	Defer Date:30.10.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) 26.9.2014. The case is re-listed for 30.10.2014.

279	Case No.: 72/10/83-ALC1/2014	Party Name: ITC LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00302/AM15/	RLA File :09/24/040/00010/AM15/	Lic.No/Date:0910059759 16.04.2014	Defer Date:30.10.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 7.10.2014. The case is re-listed for 30.10.2014.

280	Case No.: 73/10/83-ALC1/2014	Party Name: ITC LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00303/AM15/	RLA File :09/24/040/00663/AM14/	Lic.No/Date:0910059758 16.04.2014	Defer Date:30.10.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 14.10.2014. The case is re-listed for 30.10.2014.

281	Case No.: 18/10/83-ALC1/2014	Party Name: PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00248/AM15/	RLA File :34/24/040/00011/AM15/	Lic.No/Date:3410039814 17.04.2014	Defer Date:30.10.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(PC.Div) 23.9.2014. The case is re-listed for 30.10.2014.

282	Case No.: 79/8/83-ALC1/2014	Party Name: ROHAN DYES AND INTERMEDIATES	Meet No/Date: 10/83-ALC1/2014	Status: Case Deferred
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[Signature]
 डॉ. न. घोष / DONA GHOSH
 उप महा निदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
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 Ministry of Commerce & Industry, New Delhi

	LTD.	17.09.2014	
HQ File :01/83/050/00215/AM15/	RLA File :08/24/040/00005/AM15/	Lic.No/Date:0810130715 21.04.2014	Defer Date:30.10.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.10.2014.			

283	Case No.: 22/10/83- ALC1/2014	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00252/AM15/	RLA File :05/24/040/00001/AM15/	Lic.No/Date:0510384472 21.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 7.10.2014. The case is re-listed for 30.10.2014.				

284	Case No.: 46/10/83- ALC1/2014	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00276/AM15/	RLA File :03/95/040/00022/AM15/	Lic.No/Date:0310778776 21.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

285	Case No.: 11/4/83- ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status: Deffered
	HQ File :01/83/050/00116/AM15/	RLA File :15/24/040/00001/AM15/	Lic.No/Date:1510021718 22.04.2014	Defer Date:30.10.14
Decision : Comments awaited from PC Div. Re-listed for 30.10.2014.				

286	Case No.: 86/8/83- ALC1/2014	Party Name:SONI POLYMERS PVT. LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00222/AM15/	RLA File :50/24/040/00014/AM14/	Lic.No/Date:5010002065 22.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 8.9.2014 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 30.10.2014.				

287	Case No.: 20/10/83-	Party Name:SGM PAPER	Meet No/Date:10/83-	Status: Case
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 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

ALC1/2014	PRODUCTS	ALC1/2014 17.09.2014	Deferred
HQ File :01/83/050/00250/AM15/	RLA File :05/24/040/00018/AM15/	Lic.No/Date:0510384577 22.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.			

Case No.:23/10/83- ALC1/2014	Party Name:JINDAL PHOTO LTD	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00253/AM15/	RLA File :05/23/040/00553/AM14/	Lic.No/Date:0510384538 22.04.2014	Defer Date:30.10.2014
288	Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 7.10.2014. The case is re-listed for 30.10.2014.		

Case No.:24/10/83-ALC1/2014	Party Name:KLJ ORGANIC LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Approved
HQ File :01/83/050/00254/AM15/	RLA File :05/23/040/00018/AM15/	Lic.No/Date:0510384542 22.04.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/36/2011-Ch.II dated 7.10.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Chlorinated Paraffin (L) (Chlorine Content 51-55% (Packed in 2,400 Nos. of HM-HDPE Drums made of HM-HDPE blowing grade)	1 Kg	1. Linear Alpha Olefins 2. Chlorine 3. Methyl Tin Stabilizer	0.484 Kg 0.870 Kg 0.01 Kg

HM-HDPE Drums made of HM-HDPE Blowing Grade (Total No. of Drums=2400 Nos.) may be allowed as per packing policy.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

290	Case No.:69/10/83- ALC1/2014	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
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HQ File :01/83/050/00299/AM15/	RLA File :03/95/040/00053/AM15/	Lic.No/Date:0310778893 22.04.2014	Defer Date:30.10.2014
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Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.

Case No.:40/10/83- ALC1/2014	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00270/AM15/	RLA File :03/95/040/00012/AM15/	Lic.No/Date:0310779441 25.04.2014	Defer Date:30.10.2014

Decision :The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) 23.9.2014. The case is re-listed for 30.10.2014.

Case No.:77/10/83- ALC1/2014	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00307/AM15/	RLA File :09/24/040/00565/AM14/	Lic.No/Date:0910059868 25.04.2014	Defer Date:30.10.2014

Decision :The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) 23.9.2014. The case is re-listed for 30.10.2014.

Case No.:30/8/83- ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00166/AM15/	RLA File :15/24/040/00002/AM15/	Lic.No/Date:1510021758 28.04.2014	Defer Date:30.10.2014

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 29.9.2014 issued by Deptt. of C&PC(PC.Div) . The case is re-listed for 30.10.2014.

Case No.:75/8/83- ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
HQ File :01/83/050/00211/AM15/	RLA File :08/24/040/00039/AM15/	Lic.No/Date:0810130936 28.04.2014	Defer Date:30.10.2014

Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.10.2014.

[Signature]
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295	Case No.: 54/10/83-ALC1/2014	Party Name: MICRO INKS LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00284/AM15/	RLA File :03/95/040/00064/AM15/	Lic.No/Date:0310779602 28.04.2014	Defer Date:30.10.2014
	Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 7.10.2014. The case is re-listed for 30.10.2014			

296	Case No.: 4/8/83-ALC1/2014	Party Name: PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00140/AM15/	RLA File :03/95/040/01001/AM14/	Lic.No/Date:0310779875 29.04.2014	Defer Date:30.10.2014
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.			

297	Case No.: 47/10/83-ALC1/2014	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00277/AM15/	RLA File :03/95/040/00988/AM14/	Lic.No/Date:0310779853 29.04.2014	Defer Date:30.10.2014
	Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 26.9.2014. The case is re-listed for 30.10.2014.			

298	Case No.: 48/10/83-ALC1/2014	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00278/AM15/	RLA File :03/95/040/00919/AM14/	Lic.No/Date:0310779856 29.04.2014	Defer Date:30.10.2014
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.			

299	Case No.: 51/10/83-ALC1/2014	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00281/AM15/	RLA File :03/95/040/01052/AM14/	Lic.No/Date:0310779841 29.04.2014	Defer Date:30.10.2014
	Decision : The Committee considered the case as per agenda and decided to defer			


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 Ministry of Commerce & Industry, New Delhi-110011

consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.

300	Case No.: 53/10/83-ALC1/2014	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00283/AM15/	RLA File :03/95/040/00864/AM14/	Lic.No/Date:0310779837 29.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

301	Case No.: 15/10/83-ALC1/2014	Party Name: KLJ ORGANIC LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00245/AM15/	RLA File :05/23/040/00028/AM15/	Lic.No/Date:0510385300 30.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

302	Case No.: 21/10/83-ALC1/2014	Party Name: INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00251/AM15/	RLA File :05/23/040/00027/AM15/	Lic.No/Date:0510385412 30.04.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

303	Case No.: 10/4/83-ALC1/2014	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00115/AM15/	RLA File :08/24/040/00016/AM15/	Lic.No/Date:0810131004 01.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

304	Case No.: 3/8/83-ALC1/2014	Party Name: PUNJAB CHEMICALS AND CROP	Meet No/Date: 10/83-ALC1/2014	Status: Case Deferred
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	PROTECTION LTD.,	17.09.2014	
HQ File :01/83/050/00139/AM15/	RLA File :03/95/040/00081/AM15/	Lic.No/Date:0310780405 02.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 24.7.2014. The case is re-listed for 30.10.2014.			

305	Case No.:37/10/83-ALC1/2014	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00267/AM15/	RLA File :10/24/040/00002/AM15/	Lic.No/Date:1010057979 02.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DBT on 5.6.2014. The case is re-listed for 30.10.2014.				

306	Case No.:14/10/83-ALC1/2014	Party Name:BURDA DRUCK INDIA PVT LTD	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00244/AM15/	RLA File :05/23/040/00039/AM15/	Lic.No/Date:0510385795 05.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

307	Case No.:34/10/83-ALC1/2014	Party Name:SATYAM COMPOSITES PVT. LTD.	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00264/AM15/	RLA File :34/24/040/00288/AM14/	Lic.No/Date:3410039938 05.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 7.10.2014. The case is re-listed for 30.10.2014.				

308	Case No.:13/10/83-ALC1/2014	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00243/AM15/	RLA File :05/24/040/00043/AM15/	Lic.No/Date:0510385892 06.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 23.9.2014. The case is re-listed				


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 Ministry of Commerce & Industry, New Delhi-110011

for 30.10.2014.

309	Case No.: 12/10/83-ALC1/2014	Party Name: ATLANTIC CARE CHEMICALS	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00242/AM15/	RLA File :10/24/040/00003/AM15/	Lic.No/Date:1010058042 07.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DBT on 12.10.2014. The case is re-listed for 30.10.2014.				

310	Case No.: 91/8/83-ALC1/2014	Party Name: GPT INFRAPROJECTS LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00227/AM15/	RLA File :02/24/040/00022/AM15/	Lic.No/Date:0210203135 08.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

311	Case No.: 7/10/83-ALC1/2014	Party Name: INTECH PHARMA PVT. LTD.,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00237/AM15/	RLA File :05/23/040/00029/AM15/	Lic.No/Date:0510386028 08.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

312	Case No.: 9/10/83-ALC1/2014	Party Name: RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00239/AM15/	RLA File :05/24/040/00056/AM15/	Lic.No/Date:0510386131 09.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

313	Case No.: 1/8/83-ALC1/2014	Party Name: RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
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HQ File :01/83/050/00137/AM15/	RLA File :05/24/040/00059/AM15/	Lic.No/Date:0510386316 12.05.2014	Defer Date:30.10.2014
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Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 24.7.2014. The case is re-listed for 30.10.2014

Case No.: 2/8/83-ALC1/2014	Party Name: CHARMINAR JOINTINGS PVT LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Approved
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HQ File :01/83/050/00138/AM15/	RLA File :05/23/040/00052/AM15/	Lic.No/Date:0510386310 12.05.2014	Defer Date:
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Decision : : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/35/2014-TSW dated 22.09.2014, the Committee decided to approve the case as under :-

Export Item CAF Jointing Sheets Containing Min. 40% Asbestos

Quantity : 1 MT

Import Items:

S.No.	Item description	Quantity Recommended
1.	Raw Asbestos (Chrysotile)	0.40 MT
2.	Synthetic Rubbwe, NBR (Bale)	0.126 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.: 8/10/83-ALC1/2014	Party Name: G S P CROP SCIENCE PVT. LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
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HQ File :01/83/050/00238/AM15/	RLA File :08/24/040/00040/AM15/	Lic.No/Date:0810131286 12.05.2014	Defer Date:30.10.2014
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Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.

Case No.: 35/10/83-ALC1/2014	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
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HQ File :01/83/050/00265/AM15/	RLA File :08/24/040/00028/AM15/	Lic.No/Date:0810131290 12.05.2014	Defer Date:30.10.2014
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Decision : The Committee considered the case as per agenda and noted that hard copy


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from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 7.10.2014. The case is re-listed for 30.10.2014.

317	Case No.: 38/10/83-ALC1/2014	Party Name: AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00268/AM15/	RLA File :05/23/040/00033/AM15/	Lic.No/Date:0510386311 12.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

318	Case No.: 39/10/83-ALC1/2014	Party Name: RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00269/AM15/	RLA File :05/24/040/00058/AM15/	Lic.No/Date:0510386315 12.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to DIPP on 7.10.2014. The case is re-listed for 30.10.2014.				

319	Case No.: 70/10/83-ALC1/2014	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00300/AM15/	RLA File :09/24/040/00077/AM15/	Lic.No/Date:0910060074 12.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 23.9.2014. The case is re-listed for 30.10.2014.				

320	Case No.: 6/10/83-ALC1/2014	Party Name: ATUL LIMITED,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00236/AM15/	RLA File :08/24/040/00037/AM15/	Lic.No/Date:0810131406 19.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

321	Case No.: 29/10/83-ALC1/2014	Party Name: SECURE PRINT SOLUTIONS	Meet No/Date: 10/83-ALC1/2014	Status: Case Deferred
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	PRIVATE LIMITED	17.09.2014	
HQ File :01/83/050/00259/AM15/	RLA File :02/24/040/00030/AM15/	Lic.No/Date:0210203297 19.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.			

322	Case No.: 32/10/83-ALC1/2014	Party Name:ATUL LIMITED,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00262/AM15/	RLA File :08/24/040/00006/AM15/	Lic.No/Date:0810131407 19.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 7.10.2014. The case is re-listed for 30.10.2014.				

323	Case No.: 36/10/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00266/AM15/	RLA File :08/24/040/00020/AM15/	Lic.No/Date:0810131408 19.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 7.10.2014. The case is re-listed for 30.10.2014.				

324	Case No.: 10/10/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00240/AM15/	RLA File :08/24/040/00423/AM14/	Lic.No/Date:0810131482 20.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

325	Case No.: 11/10/83-ALC1/2014	Party Name:PRIMA CHEMICALS,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00241/AM15/	RLA File :08/24/040/00038/AM15/	Lic.No/Date:0810131480 20.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer				


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 Directorate General of Foreign Trade
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 Ministry of Commerce & Industry, New Delhi-110011

consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.

326	Case No.: 31/10/83-ALC1/2014	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00261/AM15/	RLA File :08/24/040/00577/AM14/	Lic.No/Date:0810131481 20.05.2014	Defer Date:07.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 7.10.2014. The case is re-listed for 30.10.2014.				

327	Case No.: 30/10/83-ALC1/2014	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00260/AM15/	RLA File :08/24/040/00025/AM15/	Lic.No/Date:0810131489 21.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 7.10.2014. The case is re-listed for 30.10.2014.				

328	Case No.: 33/10/83-ALC1/2014	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00263/AM15/	RLA File :08/24/040/00467/AM14/	Lic.No/Date:0810131488 21.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 26.9.2014. The case is re-listed for 30.10.2014.				

329	Case No.: 26/10/83-ALC1/2014	Party Name: PRIMA CHEMICALS,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00256/AM15/	RLA File :08/24/040/00080/AM15/	Lic.No/Date:0810131575 22.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 14.10.2014. The case is re-listed for 30.10.2014.				

330	Case No.: 27/10/83-ALC1/2014	Party Name: PRIMA CHEMICALS,	Meet No/Date: 10/83-ALC1/2014	Status: Case Deferred
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		17.09.2014	
HQ File :01/83/050/00257/AM15/	RLA File :08/24/040/00079/AM15/	Lic.No/Date:0810131574 22.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 14.10.2014. The case is re-listed for 30.10.2014.			

331	Case No.:45/10/83-ALC1/2014	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00275/AM15/	RLA File :02/24/040/00023/AM15/	Lic.No/Date:0210203418 22.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 26.9.2014. The case is re-listed for 30.10.2014.				

332	Case No.:28/10/83-ALC1/2014	Party Name:NOBLE ALCHEM (P) LTD	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00258/AM15/	RLA File :33/24/040/00001/AM15/	Lic.No/Date:3310029813 26.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

333	Case No.:76/10/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00306/AM15/	RLA File :08/24/040/00301/AM14/	Lic.No/Date:0810131938 30.05.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

334	Case No.:44/10/83-ALC1/2014	Party Name:KALPAKA CHEMICALS PVT. LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00274/AM15/	RLA File :35/24/040/00004/AM15/	Lic.No/Date:3510044421 04.06.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 23.9.2014.				


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The case is re-listed for 30.10.2014.

335	Case No.: 74/10/83-ALC1/2014	Party Name: MEGHMANI ORGANICS LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00304/AM15/	RLA File :08/24/040/00057/AM15/	Lic.No/Date: 0810132157 04.06.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

336	Case No.: 2/10/83-ALC1/2014	Party Name: CENTURY TEXTILES AND INDUSTRIES LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00232/AM15/	RLA File :02/24/040/00026/AM15/	Lic.No/Date: 0210203846 05.06.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

337	Case No.: 75/10/83-ALC1/2014	Party Name: MAHAK DYECHEM INDUSTRIES	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00305/AM15/	RLA File :08/24/040/00014/AM15/	Lic.No/Date: 0810132165 05.06.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

338	Case No.: 42/10/83-ALC1/2014	Party Name: OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00272/AM15/	RLA File :04/24/040/00049/AM15/	Lic.No/Date: 0410158486 06.06.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

339	Case No.: 43/10/83-	Party Name: BANARAS	Meet No/Date: 10/83-	Status: Case
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ALC1/2014	BEADS LIMITED	ALC1/2014 17.09.2014	Deferred
HQ File :01/83/050/00273/AM15/	RLA File :15/24/040/00008/AM15/	Lic.No/Date:1510021990 09.06.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.			

Case No.:79/10/83- ALC1/2014	Party Name:LOXIM INDUSTRIES LIMITED	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
340 HQ File :01/83/050/00309/AM15/	RLA File :08/24/040/00097/AM15/	Lic.No/Date:0810132298 12.06.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 23.9.2014. The case is re-listed for 30.10.2014.			

Case No.:2/6/83- ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
341 HQ File :01/83/050/00136/AM15/	RLA File :34/24/040/00054/AM15/	Lic.No/Date:3410040258 16.06.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.			

Case No.:71/10/83- ALC1/2014	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
342 HQ File :01/83/050/00301/AM15/	RLA File :31/83/040/00212/AM14/	Lic.No/Date:3110064414 17.06.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 23.9.2014. The case is re-listed for 30.10.2014.			

Case No.:1/10/83- ALC1/2014	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:10/83- ALC1/2014 17.09.2014	Status:Case Deferred
343 HQ File :01/83/050/00229/AM15/	RLA File :31/83/040/00028/AM15/	Lic.No/Date:3110064594 23.07.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para			


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4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.

344	Case No.: 4/10/83-ALC1/2014	Party Name: RUBAMIN LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00234/AM15/	RLA File :34/24/040/00112/AM15/	Lic.No/Date:3410040438 11.08.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

345	Case No.: 5/10/83-ALC1/2014	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00235/AM15/	RLA File :08/24/040/00209/AM15/	Lic.No/Date:0810133189 02.09.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

346	Case No.: 80/10/83-ALC1/2014	Party Name: NAGARJUNA AGRICHEM LTD	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00310/AM15/	RLA File :09/24/040/00265/AM15/	Lic.No/Date:0910060916 04.09.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

347	Case No.: 81/10/83-ALC1/2014	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File :01/83/050/00311/AM15/	RLA File :03/94/040/00468/AM15/	Lic.No/Date:0310788930 09.09.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

348	Case No.: 82/10/83-ALC1/2014	Party Name: MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date: 10/83-ALC1/2014 17.09.2014	Status: Case Deferred
	HQ File	RLA File	Lic.No/Date:0410159374	Defer


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:01/83/050/00312/AM15/	:04/24/040/00148/AM15/	11.09.2014	Date:30.10.2014
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Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 7.10.2014. The case is re-listed for 30.10.2014.

349	Case No.:83/10/83-ALC1/2014	Party Name:SIDDHI VINAYAKA SPECHEM PVT.LTD.,	Meet No/Date:10/83-ALC1/2014 17.09.2014	Status:Case Deferred
	HQ File :01/83/050/00313/AM15/	RLA File :07/24/040/00213/AM15/	Lic.No/Date:0710106652 12.09.2014	Defer Date:30.10.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.10.2014.				

Date:22.10.2014
Place:New Delhi

Sanjeev Kumar Kala
Foreign Trade Development Officer


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